

The order passed by Hon'ble Mr. Justice Dinesh Kumar Singh, JAD-I and Hon'ble Mr. Justice Hemant Kr. Srivastava, JAD-II, on the mentioning slips filed by Ld. Counsels through ementioning.phcbih@gov.in

Mentioning matters regarding filing of fresh cases:

Sl.No.	Name of Adv./ Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
16.9.2020					
1.	Siddharth Harsh 9431844227	Ashok Yadav	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efiling.ecourts.gov.in/br
2.	Ranjeet Kumar Singh 9334029710	Krushna Chandra Singh & Ors.	CWJC	Compensation amount has not been paid.	To be Filed through e-portal efiling.ecourts.gov.in/br
3.	Siddharth Harsh 9431844227	Vicky Singh	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efiling.ecourts.gov.in/br
4.	Kanchan Jha 7870199142	Parwati Devi	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efiling.ecourts.gov.in/br
5.	Satya Prakash 8986125185	Sudhanshu Kumar Yadav	Cr. Appl. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efiling.ecourts.gov.in/br
6.	Kundan Kumar Ojha 7857084649	Kunj Bihari Singh	Not given	The petitioner has been cheated by the opposite party No. 2 and	To be Filed through e-portal efiling.ecourts.gov.in/br

17.09.2020

				suffers the loss of around 3.5 lakh rupees.	ts.gov.in/br
7.	Shivendra Kumar Sinha 9334062685	Amit Kumar	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
8.	Ms. Kumari Shubham 9546824110	Raushan Kumar Sah	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
9.	Ritika Rani 9113761849	Mukesh Kumar	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
10.	Ritika Rani 9113761849	Amit Kumar	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
11.	Prabhat Ranjan 9934089894	Parasnath Enterprise	CWJC	Release of vehicle and processed food products.	To be filed on email-id efilng.phc-bih@gov.in
12.	Raju Giri 9431078045	Milia Teachers Training College	CWJC	Admission matter.	To be Filed through e-portal efilng.ecourts.gov.in/br
13.	Surj Bansh Roy 9431086886	Iswani Kumar	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
14.	Manoj Kumar	Dhananjay	Cr. Misc.	Apprehension	To be

17.09.2020

	Jha 9431047427	Yadav	(A. Bail)	of arrest.	Filed through e-portal efilng.ecourts.gov.in/br
15.	Manoj Kumar Jha 9431047427	Bhola Prasad Mandal	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
16.	Manoj Kumar Jha 9431047427	Mukesh Kumar Mishra	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
17.	Manoj Kumar Jha 9431047427	Inod Mandal	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
18.	Manoj Kumar Jha 9431047427	Rajkumar	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
19.	Rajeev Ranjan 8969343087	Rajesh Rai	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
20.	Sourendra Pandey 9431015569	Bablu Kumar & Anr.	Not given	Quashing of FIR	To be Filed through e-portal efilng.ecourts.gov.in/br
21.	Gajendra Kumar Singh 9472666145	Vinay Kumar	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-

17.09.2020

					portal efiling.ecour ts.gov.in/br
22.	Vijay Anand 9431024148	Saroj Kumar	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
23.	Vijay Anand 9431024148	Sukhdev Ram	CWJC	Matter relates to EC Act.	To be filed on email-id efiling.phc- bih@gov.in
24.	Bijendra Kumar Singh 9835072471	Brajesh Kumar	Cr. Misc. (R. Bail)	In custody.	To be Filed through e- portal efiling.ecour ts.gov.in/br
25.	Surendra Kumar Singh 9304303356	Shivjee Chaurasia	Not given	Modification of year.	To be Filed through e- portal efiling.ecour ts.gov.in/br
26.	Ram Shankar Das 9431420813	Aditya Singh	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
27.	Satyendra Pandey 9835287858	Santosh Rai	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
28.	Satyendra Pandey 9835287858	Shyam Bihari Puri & Ors.	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
29.	Gajendra Kumar	Vinay	Cr. Misc.	Apprehension	To be

17.09.2020

	Singh 9472666145	Kumar	(A. Bail)	of arrest.	Filed through e-portal efiling.ecourts.gov.in/br
30.	Ayush Kumar 9910885089	Surendra Jha	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efiling.ecourts.gov.in/br
31.	Siddharth Harsh 9431844227	Gautam Kumar	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efiling.ecourts.gov.in/br
32.	Shekhar Singh 9431457432	Nalanda Engicon Pvt. Ltd. (JV)	CWJC	Challenging the decision of Technical Evaluation Committee	To be Filed through e-portal efiling.ecourts.gov.in/br
33.	Alok Kumar Singh 9304186120	Pankaj Munni	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efiling.ecourts.gov.in/br
34.	Nil Kamal 9431043834	Sanjay Yadav	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efiling.ecourts.gov.in/br
35.	Siddharth Harsh 9431844227	Saroj Kumar Manjhi	CWJC	Dismissal from Service.	To be Filed through e-portal efiling.ecourts.gov.in/br
36.	Ram Sumiran Rai 9570177023	Shekha Devi & Ors.	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-

17.09.2020

					portal efiling.ecour ts.gov.in/br
37.	Prakash Chandra 7091948233	Subodh Thakur & Ors.	Not given	Not given	To be Filed through e- portal efiling.ecour ts.gov.in/br
38.	Alok Kumar Singh 9835486873	Amlesh Kumar	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
39.	Dhananjay Kumar Tiwary 9430246748	Ravindra Rai	Cr. Misc. (R. Bail)	In custody.	To be Filed through e- portal efiling.ecour ts.gov.in/br
40.	Dhananjay Kumar Tiwary 9430246748	Kali Ray	Cr. Misc. (A. Bail)	Apprehension of arrest..	To be Filed through e- portal efiling.ecour ts.gov.in/br
41.	Ram Sumiran Rai 9570177023	Romen Kumar Singh	Not given	Dispute for partition	To be Filed through e- portal efiling.ecour ts.gov.in/br
42.	Ravi Kumar Singh 7970809406	Ravi Kumar Singh (Advocate in person)	Not given	Cleanliness Survey	To be Filed through e- portal efiling.ecour ts.gov.in/br
43.	Ayush Kumar 9910885089	Surendra Jha	Cr. Misc. (R. Bail)	In custody.	To be Filed through e- portal efiling.ecour

17.09.2020

					ts.gov.in/br
44.	Ram Sumiran Rai 9570177023	Shubham Mandal & Anr.	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
45.	Ram Sumiran Rai 9570177023	Ratan Mandal & Anr.	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
46.	Ashok Kumar 9525872632	Ashok Singh	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
47.	Ashok Kumar 9525872632	Karalal Mahto	Cr. Misc. (R. Bail)	In custody.	To be Filed through e- portal efiling.ecour ts.gov.in/br
48.	Manoj Kumar Jha 9431047427	Prakash Tanti	Cr. Misc. (R. Bail)	In custody.	To be Filed through e- portal efiling.ecour ts.gov.in/br
49.	Suraj Narain Yadav 9430810646	Munna Chaudhary	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
50.	Ram Shankar Das 9431420813	Amit Dhaur & Ors.	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
51.	Suraj Narain	Sita Ram	CWJC	Pension matter.	To be filed

17.09.2020

	Yadav 9430810646	Prasad			on email-id efiling.phc- bih@gov.in
52.	Rajendra Prasad Sah 9431445406	Amit Kumar Singh	CWJC	Employment matter.	To be filed on email-id efiling.phc- bih@gov.in
53.	Rajeev Ranjan 8969343087	Sadhu Chaudhari	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
54.	Sarbottam Kr. Sarkar 9430989669	Ajay Mukhiya and Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
55.	Sarbottam Kr. Sarkar 9430989669	ManojPasw an	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
56.	Sarbottam Kr. Sarkar 9430989669	Raja Sahani	Cr. Misc. (R.Bail)	In custody since 01.06.2017	To be Filed through e- portal efiling.ecour ts.gov.in/br
57.	Rajeev Ranjan 8969343087	Vijay Chaudhari	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
58.	PrabhatRanjan 9934089894	Arun Kr. Sharma	CWJC	Demolition matter of Residential House	To be filed on email-id efiling.phc- bih@gov.in
59.	LeelawatiKum ari 9835274022	Bablu Gupta @ Dinanath	MJC (DB)	For modification	To be filed on email-id efiling.phc-

17.09.2020

		Gupta			bih@gov.in
60.	Sanjay Kr. Singh 9431648283	Md. Jumman @ Kalu	Cr. App. (SJ) (SC/ST) (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilingscourts.gov.in/br
61.	PrabhatRanjan 9934089894	BholaShar an Singh	CWJC	Tender matter	To be filed on email-id efilings-phc-bih@gov.in
62.	Harendra Prasad 9431664594	Chandrika Singh	CWJC	Release of Vehicle	To be filed on email-id efilings-phc-bih@gov.in
63.	Dhurendra Kr. 9835425853	ChunniLal Sah	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilingscourts.gov.in/br
64.	Ajay Kr. Jain 9135070412	Rahul Kr.	Cr. Misc. (R.Bail)	In custody since 12.06.2020	To be Filed through e-portal efilingscourts.gov.in/br
65.	Dhirendra Kr. 9430557094	MannuMandal @ Manu Mandal @ Abhimanyu Kr. Mandal	Cr. Misc. (R.Bail)	In custody since 30.06.2020	To be Filed through e-portal efilingscourts.gov.in/br
66.	RinaSinha 9431426491	HariharManjhi and Ors.	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efilingscourts.gov.in/br
67.	Vyas Kr. 9546658125	KundanYadav	Cr. Misc. (R.Bail)	In custody since 24.06.2020	To be Filed through e-portal efilingscourts.gov.in/br

17.09.2020

					ts.gov.in/br
68.	Vyas Kr. 9546658125	Ajay Yadav	Cr. Misc. (R.Bail)	In custody since 24.06.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
69.	DiwakarYadav 9835230552	Krishna Kr. Sharma and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
70.	DiwakarYadav 9835230552	Rahul Kr. Sharma and Ors.	Cr. Misc. (R.Bail)	In custody since 04.04.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
71.	DiwakarYadav 9835230552	Biran Kr. Rama and Anr.	CWJC	PIL	To be Filed through e- portal efiling.ecour ts.gov.in/br
72.	Shivendra Kr. Sinha 9334062685	Chintu Kr. And Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
73.	Dhurendra Kr. 9835425853	KamleshGi ri	Cr. Misc. (A.Bail)	For modification in Cr. Misc.	To be filed on email-id efiling.phc-

17.09.2020

				No. 6303/2020	bih@gov.in
74.	Dhurendra Kr. 9835425853	Krishna manjhi and Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
75.	Binay Kr. 9934771686	KuldeepMa njhi	CWJC	Cancellation of PDS License	To be filed on email-id efiling.phc- bih@gov.in
76.	Md. JavedJafar Khan 9939921433	Md. Liyaqat Ansari	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.ecour ts.gov.in/br
77.	Md. JavedJafar Khan 9939921433	Mungeshw arYadav and Anr.	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.ecour ts.gov.in/br
78.	Gopal Kr. Jha 9199775381	Md. Jahid	Cr. Misc. (R.Bail)	Modification for extension of time	To be filed on email-id efiling.phc- bih@gov.in
79.	Gopal Kr. Jha 9199775381	Md. Kalinuddin	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.ecour ts.gov.in/br
80.	Gopal Kr. Jha 9199775381	Md. Taiyab	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.ecour ts.gov.in/br
81.	Dhurendra Kr. 9835425853	Badri Ram and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal

17.09.2020

					efiling.ecourts.gov.in/br
82.	Nishant Kr. Sinha 9334392020	SatyanarayanYadav	Cr. Misc. (A.Bail)	Modification application	To be filed on email-id efiling.phc-bih@gov.in
83.	Akash Raj 9931860676	Raja Kr.	Cr. Misc. (R.Bail)	In custody for more than 6 months, stamp reporting required	To be Filed through e-portal efiling.ecourts.gov.in/br
84.	Akash Raj 9931860676	Lalan Kr.	Cr. Misc. (R.Bail)	In custody for more than 6 months, stamp reporting required	To be Filed through e-portal efiling.ecourts.gov.in/br
85.	Akash Raj 9931860676	Prakash Das	Cr. Misc. (R.Bail)	In custody for more than 6 months, stamp reporting required	To be Filed through e-portal efiling.ecourts.gov.in/br
86.	Akash Raj 9931860676	Basanti	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
87.	Akash Raj 9931860676	YugalYada v	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
88.	Akash Raj 9931860676	HemlalTuri	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in/br
89.	Akash Raj 9931860676	BhimYadav	Cr. Misc. (R.Bail)	In custody for more than 6	To be Filed

17.09.2020

				months, stamp reporting required	through e- portal efiling.ecour ts.gov.in/br
90.	Manish Chandra Gandhi 9852475451	NavinSahn i @ Navin Kr.	Cr. Misc. (R.Bail)	In custody since 10.07.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
91.	Ms. KumariShubha m 9546824110	Satish Kr. Sah	Cr. Misc. (R.Bail)	In custody since 01.03.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
92.	Md. Aslam Ansari 9431073687	Md. Nasiruddin Ansari	CWJC	Service matter	To be Filed through e- portal efiling.ecour ts.gov.in/br
93.	Md. Aslam Ansari 9431073687	Soni Devi	CWJC	Cancellation of PDS license	To be filed on email-id efiling.phc- bih@gov.in
94.	Gopal Kr. Jha 9199775381	Pappu Kr. Mahto	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.ecour ts.gov.in/br
95.	Vinod Kr. 7061545511	Abhishek Kr. Bakshi	Cr. Misc. (R.Bail)	In custody since 29.06.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
96.	Vinod Kr. 7061545511	Deepak Rawani	Cr. Misc. (R.Bail)	In custody since 21.08.2019	To be Filed through e- portal efiling.ecour ts.gov.in/br

17.09.2020

97.	PrabhatRanjan 9934089894	Suresh Sindhu @ Suresh	CWJC	Release of vehicle	To be filed on email-id efiling.phc- bih@gov.in
98.	PrabhatRanjan 9934089894	Rattan Lal Jain	CWJC	Release of vehicle	To be filed on email-id efiling.phc- bih@gov.in
99.	PrabhatRanjan 9934089894	VedantBha vnathPand ey @ Vedant	CWJC	Release of vehicle	To be filed on email-id efiling.phc- bih@gov.in
100	Gopal Kr. Jha 9199775381	Rahul Kr. Yadav	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
101	Dhurendra Kr. 9835425853	Santosh Singh	Cr. Misc. (A.Bail)	For modification in Cr. Misc. 9759/2020	To be filed on email-id efiling.phc- bih@gov.in
102	Gopal Kr. Jha 9199775381	Shatya Kr. Yadav	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.ecour ts.gov.in/br
103	RinaSinha 9431426491	Usha Devi and Anr.	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.ecour ts.gov.in/br
104	Shailesh Kr. 9801294071	Ashok Yadav @ Ashok Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
105	Priyesh Kr. 9471078617	NareshSah ni	Cr. Misc. (R.Bail)	For modification	To be filed on email-id efiling.phc- bih@gov.in

17.09.2020

106	Rajeev Nayan 9430830543	Mahendra Chaudhary	Cr. Misc. (A.Bail) (Excise Act)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
107	Rajeev Nayan 9430830543	Sadhu sharan Pd. @ Krishna Pd. @ Sadhu Sharan @ Sadhu Yadav	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
108	Mr. Alok Kumar. 9871139524.	Smt. Parmila Devi & Others.	To file Cr. Misc A.Bail	The petitioner being lady is apprehending her arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
109	Mr. Ramchandra Sahni. 9097978079.	<u>Mr.</u> <u>Satveer.</u>	To file Cr. Misc R.Bail	Custody since. Not in Prescribed format.	To be Filed through e- portal efiling.ecour ts.gov.in/br
110	Mr. Ramchandra Sahni. 9097978079.	Mr. Shoe Kumari Devi.	To file Cr. Misc A.Bail	Petitioner apprehending of arrest. Not in Prescribed format.	To be Filed through e- portal efiling.ecour ts.gov.in/br
111	Mr. Ramchandra Sahni. 9097978079.	Mr. Mantosh Kumar Yadav.	To file Cr. Misc.	Petitioner is on custody under excise Act. Not in Prescribed format.	To be Filed through e- portal efiling.ecour ts.gov.in/br
112	Mr. Ramchandra Sahni. 9097978079.	<u>Mr.</u> <u>Pappu</u> <u>Yadav.</u>	<u>To file</u> <u>Criminal</u> <u>Misc. (A.</u> <u>Bail)</u>	Apprehensio n of arrest. Not in Prescribed	To be Filed through e- portal

17.09.2020

				format.	efiling.ecourts.gov.in/br
113	Mr. Ramchandra Sahni. 9097978079.	Mr. Krishna Prasad.	To file Cr. Misc (A.Bail).	Apprehension of arrest. Not in Prescribed format.	To be Filed through e-portal efiling.ecourts.gov.in/br
114	Mr. Nawal Kishore Singh. 9431677772.	Fuko Mandal @ Puko Mandal.	To file Cr. Misc. (R.Bail)	Petitioner is in custody since. Not in Prescribed format	To be Filed through e-portal efiling.ecourts.gov.in/br
115	Mr. Nil Kamal. 9431043834.	Mr. Sandip Patwa @ Sandeep Yadav @ Sanjay Yadav.	To file Cr. Misc R.Bail	Custody since 06.11.2019. Not In Prescribed format.	To be Filed through e-portal efiling.ecourts.gov.in/br
116	Mr. Binay Kumar. 9934910504.	Mr. Sonu Kumar & Others.	To file Cr. Misc R.Bail	This case is being filed for grant of R.Bail to the petitioner. Not In Prescribed format	To be Filed through e-portal efiling.ecourts.gov.in/br
117	Mr. Binay Kumar. 9934910504.	Mr. Aminuddin.	To file Cr. Misc. (A. Bail). R.Bail	This case is being filed for grant of A. Bail to the petitioner. Not in Prescribed format.	To be Filed through e-portal efiling.ecourts.gov.in/br
118	Dr. Manoj Kumar.	Mr. Raja Chaudhar	To file Cr. Misc	The petitioner	To be Filed

17.09.2020

	9431421624.	y @ Raja Singh.	(A. Bail)	has apprehending his arrest.	through e-portal e-filing.ecourts.gov.in/br
119	Mr. Niranjan Kumar. 9199527423.	Mr. Raj Singh @ Raj Kumar Singh.	To file Cr. Misc.	This Quashing application has to file for Quashing of FIR. Not In Prescribed format	To be Filed through e-portal e-filing.ecourts.gov.in/br
120	Mr. Dhananjay Kumar Tiwary. 9430246748.	Md. Sabir.	To file Criminal Misc. R. Bail	Petitioner may be granted for filing R.Bail because the petitioner is falsely been implicated in this case and he is in custody.	To be Filed through e-portal e-filing.ecourts.gov.in/br
121	Md. Harun Quareshi. 9304838589.	Md. Alim and Bhutto.	To file Cr. Misc A.Bail	Petitioner has been apprehension of arrest. Not in Prescribed format	To be Filed through e-portal e-filing.ecourts.gov.in/br
122	Mr. Ram Binod Singh. 9955411320	Mr. Kanhaiya Mahto @ Kanhaiya Prakash .	To file Criminal Misc. (R.Bail).	Petitioner is in custody since 01.02.2020.	To be Filed through e-portal e-filing.ecourts.gov.in/br
123	Mr. Kalyan Shankar. 9835265699.	Mr. Rudal Yadav.	To file Cr. Misc. (R.Bail)	Petitioner is in custody since	To be Filed through e-

17.09.2020

				08.11.2014.	portal e-filing.ecourts.gov.in/br
124	Indrajesh Kumar, 810221227	Nanhki Devi	To file Cr.Misc. (A.Bail)	Apprehension of being arrest, Not in prescribed format.	To be Filed through e-portal e-filing.ecourts.gov.in/br
125	Mrs. Shama Sinha,7018136454	Bhushan Roy	To file Cr.Misc. (A.Bail)	Apprehension of being arrest.	To be Filed through e-portal e-filing.ecourts.gov.in/br
126	Mr. Shailesh Kumar,9801294071	Pramod Kumar	To file Cr.Misc. (A.Bail)	Apprehension of being arrest.	To be Filed through e-portal e-filing.ecourts.gov.in/br
127	Mr. Shailesh Kumar,9801294071	Lalan Yadav	To file Cr.Misc. (A.Bail)	Apprehension of being arrest.	To be Filed through e-portal e-filing.ecourts.gov.in/br
128	Mr. Shailesh Kumar,9801294071	Raqmesh Prasad	To file Cr.Misc. (A.Bail)	Apprehension of being arrest.	To be Filed through e-portal e-filing.ecourts.gov.in/br
129	Mr. Shailesh Kumar,9801294071	Sidhehwar Yadav	To file Cr.Misc. (A.Bail)	Apprehension of being arrest.	To be Filed through e-portal e-filing.ecourts.gov.in/br
130	Mr. Indrajesh Kumar,8102212217	Sarfraj Ali	To file Cr.Misc. (R.Bail)	Custody since 08.06.2020(Not in prescribed	To be Filed through e-portal e-filing.ecourts.gov.in/br

17.09.2020

				format.)	ts.gov.in/br
131	Mr.Ajay Kumar Sinha,99054 50531	Sandeep Yadav	To file Cr. Misc. (R.Bail)	Petitioner in custody. Not in prescribed format.)	To be Filed through e-portal efilng.ecour ts.gov.in/br
132	Mr.Ajay Kumar Sinha,99054 50531	Santosh yadav	To file Cr. Misc. (R.Bail)	Regular Bail. Not in prescribed format.)	To be Filed through e-portal efilng.ecour ts.gov.in/br
133	Mr.Ajay Kumar Sinha,99054 50531	Balwant Paswan	To file Cr. Misc. (R.Bail)	Regular Bail. Not in prescribed format.)	To be Filed through e-portal efilng.ecour ts.gov.in/br
134	Mr. Jayram Prasad, 9304728590	Suraj Saw	To file Cr. Misc. (R.Bail)	Petitioner is in jail Not in prescribed format.)	To be Filed through e-portal efilng.ecour ts.gov.in/br
135	Mr. Jayram Prasad, 9304728590	Satendra RAY	To file Cr. Misc. (R.Bail)	Petitioner is in jail Not in prescribed format.)	To be Filed through e-portal efilng.ecour ts.gov.in/br
136	Mr. Jayram Prasad, 9304728590	Jimmy KUMAR	To file Cr. Misc. (R.Bail)	Petitioner is in jail Not in prescribed format.)	To be Filed through e-portal efilng.ecour ts.gov.in/br
137	Mr. Jayram Prasad, 9304728590	Arvind Ray	To file Cr. Misc. (R.Bail)	Petitioner is in jail .Not in prescribed format.)	To be Filed through e-portal efilng.ecour ts.gov.in/br
138	Mr. Mukul	Rajendra	To file Cr.	Apprehensio	To be

17.09.2020

	Kumar,7258 983777	Paswan	Misc. (A.Bail)	of arrest. Not in prescribed format.)	Filed through e- portal efiling.ecour ts.gov.in/br
139	Mr. Mukul Kumar,7258 983777	Munna Paswan	To file Cr. Misc. (A.Bail)	Apprehensio of arrest. Not in prescribed format.)	To be Filed through e- portal efiling.ecour ts.gov.in/br
140	Mr. Mukul Kumar,7258 983777	Vinod chaudhar y	To file Cr. Misc. (A.Bail)	Apprehensio n of arrest. Not in prescribed format.)	To be Filed through e- portal efiling.ecour ts.gov.in/br
141	Mr. Mukul Kumar,7258 983777	Sitaram Paswan	To file Cr. Misc. (A.Bail)	Apprehensio n of arrest. Not in prescribed format.)	To be Filed through e- portal efiling.ecour ts.gov.in/br
142	Mr. Jai Prakash singh, 9431464534	Rama Kant Pandey	To file Cr. Misc. (A.Bail)	Apprehensio n of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
143	Mr. Raja Ram Mishra,9308 851153	Rajkishor e	To file Cr. Misc. (R.Bail)	Custody since 23.6.2020. Not in prescribed format.	To be Filed through e- portal efiling.ecour ts.gov.in/br
144	Mr. Sanjay Kumar singh,995576 7687	Samshad	To file Cr. Misc. No.() Restorati on	Restoration	To be filed on email-id efiling.phc- bih@gov.in
145	Mr. Raja Ram Mishra,9308 85115	Laxmi Kukhiya	To file release of Motorcycl	The Petitioner motorcycle	To be Filed through e- portal

17.09.2020

			e	seized. Not in prescribed format.	efiling.ecourts.gov.in/br
146	Mr. Niranjn Kumar. 9199527423.	Mr. Chandan Kumar.	To file Cr. WJC.	This instant case has to file for Quashing of FIR. Not in Prescribed format	To be Filed through e-portal efiling.ecourts.gov.in/br
147	Mr. Ankit Katriar. 9955995580.	Mr. Shukhadi Singh.	To file I.A. Cr. Appeal (DB) no. 484/2019	I.A. for bail.	To be Filed through e-portal efiling.ecourts.gov.in/br
148	Mr. Jitendra Kumar Pandey. 9430920841.	Mr. Soma Kumar.	To file Cr. Misc. (A.Bail).	Petitioner is apprehension in custody.	To be Filed through e-portal efiling.ecourts.gov.in/br
149	Mr. Prabhat Ranjan. 9934089894.	Mr. Anuj Kumar.	To File CWJC.	Release of vehicle and processed food product.	To be filed on email-id efiling.phc-bih@gov.in
150	Mr. Anuj Kumar. 9939993599.	Smt. Kushiya Devi.	To file CWJC.	Matter relates to release of vehicle .	To be filed on email-id efiling.phc-bih@gov.in
151	Mr. Bipin Bihari Singh. 8877241292.	Mr. Om Prakash Yadav.	To file Civil Writ	The order of cancellation of pay scale and ACP. Not In Prescribed format	To be Filed through e-portal efiling.ecourts.gov.in/br
152	Mr. Niranjn Kumar. 9199527423.	Mr. Kailash Kumar	To file Civil Writ	Matter relates to Excise Act.	To be Filed through e-portal

17.09.2020

		Chaudhary.		Not In Prescribed format	efiling.ecourts.gov.in/br
153	Mr. Nawal Kishor Singh. 9431677772	Mr. Raj Abhinit Prasad.	To file Civil Writ.	Death cum tretiral benefit of the father of petitioner has been withheld. Not In Prescribed format.	To be Filed through e-portal efiling.ecourts.gov.in/br
154	Mr. Praveen Kumar, 9431411423	Guruchar an Yadav	To file Writ	Petitioner in jail. Not prescribed format.	To be Filed through e-portal efiling.ecourts.gov.in/br
155	Mr. Anuj Kumar,9431426125	Sanjeev Kumar	To file writ	Apprehensio n of arrest. Not in prescribed format.	To be Filed through e-portal efiling.ecourts.gov.in/br
156	Mr. Sushil Kumar singh,9431221125	Shyam Building	To file writ	Appropriate bench of this Hon'ble court..	To be Filed through e-portal efiling.ecourts.gov.in/br
157	Mr. Rakesh Prabhat,9431495646	Abhishek kumar	To file writ	Block resource person in the district	To be filed on email-id efiling.phc-bih@gov.in
158	Mr. RAvindra Kumar singh,943122482	Mukesh Kumar	To file writ	Therefore permission may be granted for filing of the writ application. Not in	To be Filed through e-portal efiling.ecourts.gov.in/br

17.09.2020

				prescribed format.	
159	Mr. Onkar Kumar,9122887674	Abrar Alam	To file writ	Removing the petitioner is also without jurisdiction.	To be Filed through e-portal efilng.ecourts.gov.in/br
160	Mr. Shailesh Kumar,9801294071	M/S Dhananjay construction Pvt. Ltd.	To file writ	Despite clear direction of the Hon'ble court by order dated 11.09.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
161	BishwaBijay Kumar 9334052197	Ajay Kumar	A. Bail	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
162	Prabhat Kumar Singh 9934013267	Abhisek Kumar Singh	R. Bail	Petitioner is not named in F.I.R. and has no criminal antecedent. (Petitioner is a young boy)	To be Filed through e-portal efilng.ecourts.gov.in/br
163	Shashi Bhushan Kumar 9334096692	Dr. Anil Kumar Tiwari and others	CWJC	Seeks permission to direct the respondent to appoint the petitioners on the post of Professor in Medical College as they are earlier working as Professor in Medical College under Bihar Government	To be Filed through e-portal efilng.ecourts.gov.in/br
164	Pramod Kumar	Dharmend	R. Bail	Petitioner is	To be

17.09.2020

	Sinha 9934066362	ra Kumar		in custody since 12.02.2020. Petitioner has falsely been implicated in this case due to dirty village politics.	Filed through e-portal efilng.ecourts.gov.in/br
165	Sanjay Kumar Singh 9334745265	Baijnath Kumar	CWJC	Petitioner has been ordered to vacate his commercial shop within one week for which the petitioner was allowed to construct earlier by subsisting lease agreement, despite the fact, that the petitioner has already paid rent up to year 2020. Hence, necessary permission may be given, otherwise the shop of the petitioner will be demolished.	To be filed on email-id efilng.phc-bih@gov.in
166	Md. Fazle Karim 8860764786	Bablu Mandal @ Sudhir Mandal	R. Bail	Petitioner is in custody since 01.02.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
167	Nil Kamal	Abhijeet	Cr. Misc.	Petitioner is	To be

17.09.2020

	9431043834	Singh	(R. Bail) (Arms Act)	in custody since 25.03.2020 (Nothing has been recovered from the conscious possession of the petitioner)	Filed through e-portal efilng.ecourts.gov.in/br
168	Nil Kamal 9431043834	Gyanendra Singh	Cr. Misc. (R. Bail) (Arms Act)	Petitioner is in custody since 25.03.2020 (Nothing has been recovered from the conscious possession of the petitioner)	To be Filed through e-portal efilng.ecourts.gov.in/br
169	Nil Kamal 9431043834	Siya Ram Roy	Cr. Misc. (R. Bail) (Arms Act)	Petitioner is in custody since 25.03.2020 (Nothing has been recovered from the conscious possession of the petitioner)	To be Filed through e-portal efilng.ecourts.gov.in/br
170	Binod Kumar Sinha 9708748609	Brajesh Kumar	CWJC (Excise Act)	For release of vehicle	To be filed on email-id efilng.phc-bih@gov.in
171	Binod Kumar Sinha 9708748609	Shashi Bhusan Kumar and others	CWJC	Petitioners are continuing on the post of Laboratory Technicians on contractual	To be filed on email-id efilng.phc-bih@gov.in

17.09.2020

				basis on the basis of Diploma in Para Medical course, but their names have been ousted by Staff Selection Commission from the zone of consideration for taking part in the interview in fresh Advertisement.	
172	Binod Kumar Sinha 9708748609	Kartik Sharma	Cr. Misc. (R. Bail) (Arms Act)	Petitioner is in custody since 27.08.2019. There is possibility of spreading Covid-19 due to not maintaining social distancing in jail.	To be Filed through e-portal efilingscourts.gov.in/br
173	Binod Kumar Sinha 9708748609	Kailash Sah	Cr. Misc. (R. Bail) (Excise Act)	Petitioner is in custody since 21.07.2020. There is possibility of spreading Covid-19 due to not maintaining social distancing in jail.	To be Filed through e-portal efilingscourts.gov.in/br
174	Binod Kumar Sinha	Maharana Kumar	Cr. Misc. (R. Bail)	Petitioner is in custody	To be Filed

17.09.2020

	9708748609			since 29.02.2020. There is possibility of spreading Covid-19 due to not maintaining social distancing in jail.	through e-portal efilng.ecourts.gov.in/br
175	Binod Kumar Sinha 9708748609	Bal Kishor Thakur @ Balo Thakur and others	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
176	Binod Kumar Sinha 9708748609	Pawan Kumar Poddar @ Pawan Kumar Gandhi	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
177	Binod Kumar Sinha 9708748609	Kishundayal Yadav @ Kishun Yadav	Cr. Misc. (A. Bail) (Excise Act)	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
178	Binod Kumar Sinha 9708748609	Md. Zubair @ Md. Jibrail	Cr. Misc. (A. Bail) (D.P. Act)	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
179	Binod Kumar Sinha 9708748609	Manoj Yadav and another	Cr. Misc. (A. Bail) (Arms Act)	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
180	Binod Kumar Sinha 9708748609	Md. Aftab	Cr. Appeal (S.J.) (R. Bail) (SC/ST	Petitioner is in custody since 04.01.2020.	To be Filed through e-portal

17.09.2020

			Act) (Arms Act)	There is possibility of spreading Covid-19 due to not maintaining social distancing in jail.	efiling.ecourts.gov.in/br
181	Binod Kumar Sinha 9708748609	Ashok Yadav @ Ashok Kumar Bharti and another	Cr. Appeal (S.J.) (A. Bail) (SC/ST Act)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
182	Nafisuzzoha 9931880160	Md. TanwirAlam	R. Bail	Seeks permission to file R. Bail	To be Filed through e-portal efiling.ecourts.gov.in/br
183	Nafisuzzoha 9931880160	Md. Fakruddin and others	A. Bail	Seeks permission to file A. Bail	To be Filed through e-portal efiling.ecourts.gov.in/br
184	Nafisuzzoha 9931880160	Santosh Chaudhary	A. Bail	Seeks permission to file A. Bail	To be Filed through e-portal efiling.ecourts.gov.in/br
185	Pramod Kumar Singh 9708170411	Birendra Kumar	CWJC (PIL)	This is a matter of construction of demolished Road.	To be Filed through e-portal efiling.ecourts.gov.in/br
186	Ranjeet Kumar Pandey 9431421943	Munna Kumar Ram	CWJC	This is a matter of grant of PDS shop license.	To be filed on email-id efiling.phc-bih@gov.in
187	Ranjeet Kumar	PremSah	R. Bail	Petitioner is	To be

17.09.2020

	Pandey 9431421943			in custody since 27.05.2020 (Petitioner has been implicated in this case due to land dispute)	Filed through e-portal efilng.ecourts.gov.in/br
188	Sanjay Kumar Mishra 9431662148	Narayan Yadav	Cr. Misc. (R. Bail)	Seeks permission to file Regular Bail Petition (Petitioner is aged about 74 years)	To be Filed through e-portal efilng.ecourts.gov.in/br
189	Sanjay Kumar Singh 9431648283	Chandan Kumar Yadav	I.A. in Cr. Appeal No. 1759 of 2016 (S.J.) (R. Bail)	Appellant is in custody since 10.03.2018 (Conviction is of 7 years). There is possibility of spreading Covid-19 due to not maintaining social distancing in jail.	To be Filed through e-portal efilng.ecourts.gov.in/br
190	Sanjay Kumar Singh 9431648283	Upendra Yadav and another	I.A. in Cr. Appeal No. 342 of 2016 (D.B.) (R. Bail)	Appellant is in custody since 29.09.2015. There is possibility of spreading Covid-19 due to not maintaining social distancing in jail.	To be Filed through e-portal efilng.ecourts.gov.in/br
191	Sunil Pathak 9835359888	Md. Khalik	I.A. in Cr. Appeal No. 1139 of 2016	I.A. for bail. Appellant is in custody since	To be Filed through e-

17.09.2020

			(D.B.)	21.02.2014. Appellant has served half of this total sentence.	portal e-filing.ecourts.gov.in/br
192	Girish Chandra Jha 9835445902	ShivshankarPaswan	A. Bail	Apprehension of arrest	To be Filed through e-portal e-filing.ecourts.gov.in/br
193	Girish Chandra Jha 9835445902	Sujeet @ SumitPaswan	Cr. Misc. (R. Bail)	Neither the token number nor the case number has been generated.	To be Filed through e-portal e-filing.ecourts.gov.in/br
194	Girish Chandra Jha 9835445902	NandaniKumari and others	Cr.W.J.C. (Habeas Corpus)	This case was filed on 04.09.2020 but neither the token number nor the case number has been generated. The case is related to release of petitioner with her baby from NariNiketan, Gayaghat, Patna.	Registrar List to verify
195	Sachin Kumar 9572627451	Ajay Kumar @ Ajay Kumar Pandit	R. Bail	Petitioner is in custody since 12.07.2020. There is possibility of spreading Covid-19 due to not maintaining physical	To be Filed through e-portal e-filing.ecourts.gov.in/br

17.09.2020

				distance in jail.	
196	Satyendra Rai 7979028012	Ranbir Singh @ Randhir Singh and others	Cr. Misc. (R. Bail)	Petitioners are in custody since 23.06.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
197	Satyendra Rai 7979028012	Dilip Kumar	Cr. Misc. (R. Bail) (Excise Act)	Petitioner is in custody since 05.07.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
198	Satyendra Rai 7979028012	Santosh Sahni and others	Cr. Misc. (R. Bail)	Petitioners are in custody since 26.05.2020	To be Filed through e-portal efilng.ecourts.gov.in/br

Mentioning matters regarding urgent hearing of pending cases:

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
	16.09.2020				
1.	Tuhin Shankar 8294224221	Nitish Kr. Bhardwaj	CWJC No. 18325/2019	Termination from service.	No Urgency
2.	Bipin Bihari Singh 8877241292	Upendra Kr. Sharma	MJC No. 2631/2019	Not legible.	No Urgency
3.	Bipin Bihari Singh 8877241292	Upendra Kr. Sharma	CWJC No. 251/2020	Payment of admitted contractual amount against the work executed.	No Urgency
4.	Umesh Kr. Singh 9431046456	Ranjan Kr.	CWJC No. 8511/2020(D B)	Release of vehicle.	To be Listed

17.09.2020

5.	Umesh Kr. Singh 9431046456	Byas Kunwar	EC-BRHC99-13847-2020(DB)	Modification in anticipatory bail.	To be Listed
6.	Umesh Kr. Singh 9431046456	Dilip Kr	EC-BRHC99-16624-2020(DB)	Release of vehicle.	To be Listed
7.	Umesh Kr. Singh 9431046456	Ram Kr. Yadav	EC-BRHC99-11776-2020(DB)	Release of vehicle.	To be Listed
8.	Umesh Kr. Singh 9431046456	Amul Kr	EC-BRHC99-11502-2020(DB)	Restoration in A.Bail.	No Urgency
9.	Umesh Kr. Singh 9431046456	Ram Niwas	CWJC No. 9450/2020(D B)	Release of vehicle.	To be Listed
10.	Prabhakar Singh 8409299998	Sangita Devi & Ors.	CWJC No. 10028/2016	Appointment matter.	To be Listed
11.	Sanjay Kr. Sharma 9430286194	Murari Pd. Keshari	Cr. Misc 24714/2020	On behalf of petitioner I may be allowed to appear in the aforesaid case after obtaining the No Objection from earlier counsel and case is ready for listing before Hon'ble Bench, otherwise it will be dismissed.	Permitted
12.	Wasi Akhtar 9973449937	Monu Kr.	Cr. Misc 24543/2020	For filing vakalatnama on behalf of informant.	Permitted

17.09.2020

13.	Gautam Kr. Yadav 9708215824	Subash yadav	T. No. 30956/2020	Modification of A.bail(Incomplete format)	Not considered as format incomplete
14.	Gyan Prakash 9835296541	Arvind Kr. Choubey	MJC No. 4695/2019	Salary matter.	No Urgency
15.	Abhinay Raj 9472966355	Chandan Prajapati	EC-BRHC99-19332/2020	The matter is a Cr. App(DB), which may be directed to be listed.	No Urgency
16.	Manish Kr. No. 13, 9304926668	Ramjivan Bhagat	EC-BRHC99-08726-2020	Transfer matter. (Incomplete format)	Not considered as format incomplete
17.	Raju Shekhar 9525490014	Vishnukant Roy	C. Review 82/2020	Appointment matter. (Incomplete format)	Not considered as format incomplete
18.	Bijendra Kr. Singh 9835072471	Jitendra Kr. Jha & Ors.	CWJC 22875/2019	Pay Scale in School Service.	No Urgency
19.	Kalyan Shankar 9835265699	Rudal yadav	Cr. App (SJ) Not legible	For I.A	To be Listed
20.	Ayush Kr. 9910885089	Monu Singh	Cr. Rev 341/2020	Hon'ble Court has directed to list the case on 14.07.2020	Registrar List to verify
21.	Yogesh Kr. 8409277751	Raj Kr. Rai	Cr. App (DB) 1230/2018	I.A 1/2019 filed for bail.	To be Listed as per seniority
22.	Manoj kr. Singh 8709553159	Lal babu Singh	I.A No. 1949/2018 in cr. App(DB) 717/2017	I.A was filed on 9.7.2018 but till date it is not heard. (Incomplete format)	Not considered as format incomplete
23.	Jai Prakash Verma	Bhikhari Sah	CWJC No. 13861/2019	E.C Act.	No Urgency

17.09.2020

	9835223045				
24.	Jai Prakash Verma 9835223045	Amit Kr. & Ors.	T. No.9136/2020	Regularization of Service.	No Urgency
25.	Prabhakar Singh 9431075415	Vivek Kr.	EC0BRHC99-17061-2020	Salary matter. (Incomplete format)	Not considered as format incomplete
26.	Prabhakar Singh 9431075415	Amit Kr.	EC0BRHC99-17056-2020	Salary matter. (Incomplete format)	Not considered as format incomplete
27.	Brij Bihari Tiwary 9835431783	Arun Kr. Rai	EC-BRHC99-12719-2020	Retirement matter. (Incomplete format)	Not considered as format incomplete
28.	Nadimul Hasan 9955249163	Md. Murasalim	I.A 2/2020 in Cr. App(DB) 214/2019	I.A filed for bail.	To be Listed as per seniority
29.	Brij Bihari Tiwary 9835431783	Diwakar Shukla	EC-BRHC99-15432-2020	Retirement matter. (Incomplete format)	Not considered as format incomplete
30.	Akash Raj 9931860676	Nuneshwar Das	Cr. Misc 50592/2019	Quashing of cognizance. (Incomplete format)	Not considered as format incomplete
31.	Prabhakar Singh 9431075415	Sanjay Kr.	EC0BRHC99-17059-2020	Salary matter. (Incomplete format)	Not considered as format incomplete
32.	Brij Bihari Tiwary 9835431783	Ram Naresh Pandey	EC-BRHC99-00211-2020	Demolition matter. (Incomplete format)	Not considered as format incomplete
33.	Jai Prakash Verma 9835223045	Mahesh Pd. Singh	EC-BRHC99-12329/2020	Promotion matter.	No Urgency
34.	Rajendra Nath Sinha 9431070062	Soni Kri.	CWJC No. 7664/2020	Selection of Anganwari Sewika. (Incomplete format)	Not considered as format incomplete

17.09.2020

35.	Rajendra Nath Sinha 9431070062	Dr. Amit Kr.	CWJC No. 1334/2019	Appointment matter. (Incomplete format)	Not considered as format incomplete
36.	Akash Raj 9931860676	Shanti Kri.	CWJC No. 23729/2019	PDS matter. (Incomplete format)	Not considered as format incomplete
37.	Sanjay kr. Chaubey 9801026750	Yogendra Pd. Singh	CWJC No. 20789/2013	Dismissal from service. (Incomplete format)	Not considered as format incomplete
38.	Mungeshwar Pd. Mob. Not given	Rita Kri.	CwjC 22996/213	Not legible.	Not clear
39.	Rajesh Kr. 9934792260	Rahul Raj Sharma	EC-BRHC99-03685/2020	For providing security of life and property of petitioner. (Incomplete format)	Not considered as format incomplete
40.	Vijay Anand 9431024148	Shiv Nath Paswan	T. No. 1715/2020	E.C Act.	To be Listed
41.	Vijay Anand 9431024148	Chandan Kr.	EC-BRHC99-14039-2020	Release of vehicle.	To be Listed
42.	Abhinav Srivastava 9234875442	Niranjan kr. & ors.	EC-BRHC99-15878-2020	Appointment matter. (Incomplete format)	Not considered as format incomplete
43.	Lakshmi kant Sharma 9470633374	Pawan Kr. Mahto	Cr. App 4237/2018(SJ)	For I.A	To be Listed as per seniority
44.	Rajani Kant Singh 9334022333	Ravindra Kr. Sinha & Ors.	EC-BRHC99-10160-2020	Matter relates to pay scale.	No Urgency
45.	Shri Nath Pathak 9431458119	Teachers training College	Case no. 8493/2019	Examination matter. B. Ed. courses.	To be Listed
46.	Anil Kr. Saxena 9334270542	Soni Kri.	CWJC No. 16036/2019	Examination matter.	To be Listed
47.	Aditi	Kishor Kr. &	CWJC	Salary	To be Listed

17.09.2020

	Hansaria 9473425998	Ors.	4791/2020	matter.	
48.	Muneshwar Pd. 8002443132	Subodh Kr.	CWJC 15955/2016	Not legible.	Not clear
49.	Abhinav Shrivastava 9234875442	Kusum Raj Institute of pharmacy & Ors.	EC-BRHC99- 16635/2020	Education matter. (Incomplete format)	Not considered as format incomplete
50.	Bhola Kr. 9334143982	Hrishi Detergent Co.	EC-BRHC99- 12426-2020	Loan matter.	To be Listed
51.	Upendra Kr. Singh 997355020	Anuradha Kri.	EC-BRHC99- 16096-2020	Neither token No. nor case no. has been given yet. (incomplete format)	Not considered as format incomplete
52.	Saroj Kr. Singh 9304287330	Nitish Kr. Bhardwaj	Case No. 18325/2019	Termination from service.	No Urgency
53.	Bhola Kr. 9334143982	Rakesh Kr. Nirala	T. No. 22567/2020	Modification matter.	To be Listed
54.	Nikhil Kr. Agrawal 9473425998	Nilam Kri.	CWJC No. 16167/2018	The claim of the petitioner for appointment on compassiona te grounds has been rejected. (Incomplete format)	Not considered as format incomplete
55.	Tuhin Shankar 8294224221	Gopal Bharatia	CWJC No. 4631/2020	The petitioner restrained to construct on his property.	No Urgency
56.	Mayank Rukhaiyar 9431421504	Netflix Entertainme nt Services India LLP	M.A No. 251/2020	For filing vakalatnama on behalf of the	Permitted

17.09.2020

				Respondent No. 2-4.	
57.	Tuhin Shankar 8294224221	Akhilesh Singh	CWJC No. 8361/2019	Prayer for a direction in terms of order in CWJC No. 17917/2018 with regard to the same acquisition proceeding.	No Urgency
58.	Satya Prakash 8986125185	Md. Yusuf	CWJC No. 15279/2019	This application has been preferred against the order of District Magistrate rejecting the application for grant of Arms License of N.P. Bore Rifle to the petitioner.	No Urgency
59.	Satya Prakash 8986125185	Arun Yadav	T. No. 8658/2020	Appointment matter.	To be Listed
60.	Satya Prakash 8986125185	Sanjeev Kr.	T. No. 8726/2020	Appointment matter.	To be Listed
61.	Satya Prakash 8986125185	Kaushal Kishore Singh	CWJC No. 5768/2016	Dealership of K. Oil.	No Urgency
62.	Akash Raj 9931860676	Rahul Kr.	CWJC No. 1259/2020	The prayer is with regard to direction to the respondent authority to decide the pending	Not considered as format incomplete

17.09.2020

				representatio n (Annexure- 2) (incomplete format)	
63.	Satya Prakash 8986125185	Dhiraj Kr.	Cr. Misc 28953/2020	Modification of order dt. 06.03.2019	To be Listed
64.	Satya Prakash 8986125185	Ranjeet Rai	I.A 1/2020 in Cr. App(DB) 84/2017	I.A filed for bail.	To be Listed as per seniority
65.	Abhishek Anand 9771402750	Siromani Devi	EC-BRHC99- 16497/2020	Service matter.	To be Listed
66.	Sanchay Srivastava 9006110279	M/s Laborate Pharmaceuti cals Ind. Ltd.	CWJC No. 19514/2016	Tender matter.	To be Listed
67.	Vaishnavi Singh 7838020604	Mithilesh Singh	EC-BRHC99- 12322-2020	Cancellation of LPG distributorshi p.	To be Listed
68.	Manoj Kr. Jha 9835816576	Aditya Kr.	EC-BRHC99- 17093/2020	Release of vehicle.	To be Listed
69.	Kamal Kishore Sinha 9801382801	Ravi Kr. & Ors.	CWJC no. 21503/2019	Selection matter. (Incomplete format)	Not considered as format incomplete
70.	Shivendra Kr. Sinha 9332106268 5	Sanjay mandal	EC-BRHC99- 00163-2020	I.A filed for bail. (Incomplete format)	Not considered as format incomplete
71.	Anuj kr. 9939993599	Sujeet Kr.	Cr. Misc 59370/2019	Quashing.	To be Listed
72.	Ayush Kr. 9910885089	Monu Singh	Cr. Rev. 341/2020	Hon'ble Court has directed to list the case on 14.07.2020. (Incomplete format)	Not considered as format incomplete
73.	Ajay Prasad 9334106274	Suni Furniture	CWJC EC-BRHC99-	Loan was sanctioned	To be Listed

17.09.2020

			17587-2020	but the amount was not disbursed	
74.	Dhananjay Kr. Pandey 9199649522	Jugal Kr. Singh	CWJC EC_BRHc99-17915/2020	PIL (incomplete format)	Not considered as format incomplete
75.	Prabhat Kr. Dipak 9631655725	Om Prakash Singh @ Munna Prasad and Ors.	CWJC EC-BRHC99-17292-2020	PIL	To be Listed
76.	Prabhat Kr. Dipak 9631655725	Zer Afashan Begam	MJC No. 4500/2018	For initiating a proceeding of contempt against the OP for their willful disobedience	No Urgency
77.	Sanjay Kr. 7050102088	Kumari Rajlakshni	MJC EC-BRHC99-11858/2020	For modification	To be Listed
78.	Sanjay Kr. 7050102088	Indra Kala Devi	MJC 770-2020	For modification	To be Listed
79.	Sanjay Kr. 7050102088	Md. Firoz Alam	MJC No. 768-2020	For modification	To be Listed
80.	Sanjay Kr. 7050102088	Pratima Devi	MJC No. 660-2020	For modification	To be Listed
81.	Arup Kr. Chongdar 9934687608	Sunil Kr. Ram and Ors.	CWJC No. 8836/2020	For regularization of service	To be Listed
82.	Sunil Kr. Pandey 9835092477	Sonelal @ Sonelal Rai	Cr. Misc. (R.BAIL)EC-BRHC99-12106-2020	For modification	To be Listed
83.	Manoj Kr. Pandey 9431433391	Anish Kr.	CWJC EC-BRHC99-12053-2020	The prayer of the petitioner is that for a direction to respondent authority to	No Urgency

17.09.2020

				dispose of or take a final decision of pending claim to this writ application	
84.	Birendra Kr. 6200636858	Mithun Kr.	CWJC EC-BRHC99- 18433-2020	Release of vehicle (incomplete format)	Not considered as format incomplete
85.	Mirtyunjay Kr. Mishra 8809722338	Ramchandra Shah	Cr. App(SJ) 2829-2019 SC/ST (A.Bail)	Petitioner has been arrested so instant petition has become infructious, for withdrawal	Not considered as format incomplete
86.	Harendra Prasad 9431664594	Surendra yadav	Cr. Misc. 20942/2020 (R.Bail)	Learned counsel Mr. Dhirendra Kr. Who was appearing in the said case has unfortunately died on 19.08.2020, for filing Vakalatnama (incomplete format)	Not considered as format incomplete
87.	Mirtyunjay Kr. Mishra 8809722338	Birendra Kr. @ Birendra Sahni	Cr. Misc. 13973/2020	For Vakalatnama for informant	Permitted
88.	Manager Sah 9939024708	Sachin Murari	Cr. Misc. 59510/2018	For quashing the Patna Mahila P.S. Case No. 28/2018	No Urgency
89.	Kumar Kaushik 9162920850	Chetan Kr. Markan	MJC No. 19/2019	Contempt application	No Urgency

17.09.2020

90.	Pramod Kr. Singh 9835268135	Debasis Das	CWJC T. No. 12437/2020	Release of vehicle	To be Listed
91.	Krishna Chandra 9835860092	Pankaj Mandal @ Pankhu	Cr. App. (DB) No. 1406/2017	For acceptance of Vakalatnama	Permitted
92.	Shailesh Kr. 9801294071	Manoj Yadav @ Manoj Kr.	Cr. App. No. 761/2020 (S)	For withdrawal	To be Listed
93.	Pankaj Maijorwar 9431458091	Clyde Punks India Pvt. Ltd.	CWJC T. No. EC- BRHC99- 13365-2020	Release of goods as seized along with truck (incomplete format)	Not considered as format incomplete
94.	Rajeev Ranjan 7766929302	Suresh Mandal	Cr .Misc. EC-BRHC99- 18043-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
95.	Mukul Sinha 9471621951	Sudarshan Mishra and 17 Ors.	CWJC No. 1157-2020	Recognition of the college has been withdrawn due to which the career of the petitioners is in limbo	To be Listed
96.	Binod Kr. Sinha 9431074094	Mintu Kr.	CWJC EC-BRHC99- 19417-2020	Release of vehicle	To be Listed
97.	Rabindra Prasad Singh 9431623664	Binod Kr.	CWJC No. 23097/2018	Salary matter (incomplete format)	Not considered as format incomplete
98.	Rabindra Prasad Singh 9431623664	Sarvan Kr.	CWJC No. 6323/2020	Release of Vehicle	To be Listed
99.	Sanjay Kr. 9334255272	Chandeshwa r Nath Chaubey	CWJC EC-BRHC99- 10204/2020	Matter relates to aided inter college	No Urgency

17.09.2020

100.	Vinod Kr. 7061545511	Amarjeet Kr. Das	CWJC EC-BRHC99- 7450-2020	Application for review medical examination to the petitioner for appointment	To be Listed
101.	Binay Kr. 9934771686	Uday kr. Singh	CWJC EC-BRHC99- 12184-2020	PIL	Registrar List to verify
102.	Priyanka Singh 8340655287	Sahnaz Khatoun @ Sahnaz	CWJC EC-BRHC99- 16569-2020	Matter relates to No Confidence Motion	To be Listed
103.	Kumar Kaushik 9162920850	Sandeep Kr. And Ors.	CWJC No. 15469/2017	For quashing that portion of the result published on 06.10.2017 by the respondent commission against advertiseme nt No. 22/14 issued for appointment of Asst. Professors	No Urgency
104.	Rina Sinha 9431426491	Shilu Devi	Cr. Misc. No. 10714/2020	Release of vehicle (incomplete format)	Not considered as format incomplete
105.	Kumar Kaushik 9162920850	Sita Devi	I.A. No. 1/2019 in CWJC No. 22721/2018	The urgency is due to the fact that only six months are left for completion of the tenure of the Gram Panchayat. Therefore I.A. No. 01/2019 filed by the	To be Listed

17.09.2020

				respondent No. 1 for vacating the stay	
106.	Leelawati Kumari 9835274022	Santan Kr.	Cr. Misc. No. 12617/2020	For modification (incomplete format)	Not considered as format incomplete
107.	Santosh Kr. Singh 9470087897	Subodh Yadav and Ors.	Cr. App. (SJ) 1011/2020 (SC/ST)	For withdrawal	To be Listed
108.	Anil Chandra 9835088870	Sanjay Kumar	CWJC No. 20234 of 2019 (E.C. Act)	P.D.S. license of the petitioner has been cancelled.	To be Listed
109.	Shashi Bhushan Kumar 9334096692	Birendra Kumar Verma	I.A. No. 1 of 2019 in Cr. Appeal No. 1373 of 2017 (D.B.)	I.A. for grant of bail. (Incomplete Format)	Not considered as format incomplete
110.	Satyendra Rai 7979028012	Avdhesh	EC-BRHC99-014384-2020 (CWJC) (Excise Act)	For release of vehicle	To be Listed
111.	Satyendra Rai 7979028012	Brahma Prasad	EC-BRHC99-014385-2020 (CWJC) (Excise Act)	For release of vehicle	To be Listed
112.	Anil Chandra 9835088870	Nagendra Kumar Bhagat	CWJC No. 11942 of 2019 (E.C. Act)	P.D.S. license of the petitioner has been cancelled.	To be Listed
113.	Raghunandan Kumar Singh 9835049367	Ashwani Kumar Singh	EC-BRHC99-11187-2020 (CWJC)	Arms license of the petitioner has been rejected without consideration . Petitioner is a farmer. (Seeks for	No Urgency

17.09.2020

				early stamp reporting and listing of the case)	
114.	Binod Kumar Sinha 9708748609	Md. Azmat @ Md. Azmat Mian	I.A. No. 03 of 2019 in Cr. Appeal (D.B.) No. 140 of 2015 (Bail Matter)	I.A. for grant of bail by suspending sentence. (Incomplete Format)	Not considered as format incomplete
115.	Subodh Kumar 9931291840	Binod Kumar Singh and others	CWJC No. 5056 of 2020	Demolition matter. State Official are being upon dispossessing from long position of standing crop and land.	To be Listed
116.	Dhanendra Chaubey 9234789088	Vinay Dubey @ Vinay Kumar Dubey	Cr. Misc. No. 6227 of 2020 with I.A. No. 1 of 2020 (A. Bail)	For modification of Order dated 03.03.2020 for extension of further 4 weeks' time to furnish the bail bond.	To be Listed
117.	Arvind Kumar 9334428381	Sanjay Sah @ Sanjay Kumar	CWJC No. 1620 of 2020	Some unauthorized persons encroached public way which is a government land which creates nuisance to the public.	No Urgency
118.	Shambhu Prasad Yadav 7970743369	Nitesh Kr. Chaudhary @ Nitesh Kumar	EC-BRHC99-18176 of 2020 (CWJC) (Excise Act)	Petitioner wants to dispose the present writ	Not considered as format incomplete

17.09.2020

				petition in terms of the order of this Hon'ble Division Bench rendered in CWJC No. 20598 of 2019, titled as Md. Shaukat Ali Versus The State of Bihar. (Incomplete Foramt)	
119.	Alok 9835019097	Shambhu Chaudhary	CWJC No. 3509 of 2015	For withdrawal. (Incomplete Format)	Not considered as format incomplete
120.	Anil Chandra 9835088870	Hari Prasad @ Hari Prasad Chaudhary	CWJC No. 12444 of 2019 (E.C. Act)	P.D.S. License of the petitioner has been cancelled.	To be Listed
121.	Syed Asfar Alam 9958728653	Abdul Hannan and others	EC-BRHC99- 08747 of 2020 (CWJC)	The selection process has reached its final stage.	No details
122.	Nafijuzzoha 9931880160	Baiju Singh and another	Cr. Misc. No. 24052 of 2020	To file Vakalatnama . (Incomplete Format)	Not considered as format incomplete
123.	Ajay Kumar Sinha 9905450531	Giriza Choudhary	Cr. Appeal (D.B.) No. 248 of 2018 with I.A. No. 01 of 2020 (R. Bail)	I.A. for grant of bail (Appellant is in custody for 5 years and is aged about 68 years)	To be Listed as per seniority
124.	Dilip Kumar 9835070290	Shashikant Jha	CWJC No. 24129 of	Petitioner is a retired	Not clear

17.09.2020

			2020	employee and he and his wife are suffering from disease. So, they need money for their check-up.	
125.	Dilip Kumar 9835070290	Manoj Kumar and another	EC-BRHC99-13147 of 2020 (CWJC)	The peaceful possession of the petitioners is being disturbed by the private respondents. This matter is covered under S.L.P. (c) No. 27949 of 2012 (Saroj Versus Sunder Singh and others)	No Urgency
126.	Ravindra Griyaghey 9334113017	K. Vijayan Pillai	EC-BRHC99-18794 of 2020 (CWJC)	Petitioner is at the verge of starvation. More than one year has elapsed but the order of this Hon'ble Court passed in writ has not complied with, as yet. In 2003, the petitioner was terminated from post of Police Constable. This case may be listed	No Urgency

17.09.2020

				along with analogous M.J.C. No. 538 of 2020 (Nag Narayan Rai Versus State)	
127.	Amit Kumar Anand 9709496046	Magadh Teachers Training College	CWJC No. 6359 of 2020	For quashing the order of the NCTE whereby the B.Ed. course of the petitioner's College was withdrawn for the academic session 2020-21 on grounds of it being malicious and arbitrary as the college fulfills all the criteria. (In view of NCTE announcing examination of B.Ed. to be held from 22.09.2020, it is prayed that in interest of justice, it may be heard at the earliest before 22.09.2020.	To be Listed
128.	Alok Kumar 9334278354	Md. Salim	I.A. No.03 of 2019 in Cr. Appeal No. 15 of 2014	Appellant is in custody since 09.03.2010,	To be Listed as per seniority

17.09.2020

			(R. Bail)	who is suffering from several old age diseases and underwent a surgery, thus he has massive hear of viral infections.	
129.	Subhash Kumar Jha 9955767231	Lilambar Mandal @ Nilambar Kumar Mandal	Token No. 24061 of 2020 (A. Bail)	For withdrawal	To be Listed
130.	Subhash Kumar Jha 9955767231	Durgesh Kumar Mahto	Token No. 28919 of 2020 (A. Bail)	For withdrawal	To be Listed
131.	Subhash Kumar Jha 9955767231	Safikullah Khan @ Md. Safikullah	I.A. No. 01 of 2020 in Cr. Appeal No. 3194 of 2018 (S.J.)	I.A. for grant of bail to the appellant who is in custody since 08.05.2014, more than 6 years out of 10 years of sentence.	To be Listed as per seniority
132.	Subhash Kumar Jha 9955767231	Dharam Mandal	Token No. 31931 of 2020 (A. Bail)	For withdrawal	To be Listed
133.	Subhash Kumar Jha 9955767231	Md. Laddu	I.A. No. 1 of 2019 [Cr. Appeal No. 123 of 2018 (D.B.)] (R. Bail)	Appellant is in custody since 19.05.2013	To be Listed as per seniority
134.	Shanti Pratap 9934035336	Mala Kumari	EC-BRHC99-13949 of	Matter relates to	Not considered as format

17.09.2020

			2020 (CWJC)	payment of salary due to the petitioner since March, 2018 and for other period. Due to non-payment of salary the petitioner is facing hardship. (Incomplete Format)	incomplete
135.	Dharmendra Kumar Sinha 9431457204	Hari Deo Jha	CWJC No. 1776 of 2015	Matter relates to payment of retirement benefit on account of retirement of petitioner on 31.01.2012. Petitioner is facing financial hardship. (Incomplete Format)	Not considered as format incomplete
136.	Kishore Kumar Thakur 9931285851	Gopal Prasad	I.A. No. 1 of 2020 in CWJC No. 656 of 2019	Matter relates to the fixation and payment of pension to the petitioner. The matter is fully covered by the Division Bench Judgment of this Hon'ble Court and affirmed by the Hon'ble	To be Listed

17.09.2020

				Supreme Court. Matter is urgent as the original petitioner was died, pension or family pension has not been paid.	
137.	Kishore Kumar Thakur 9931285851	Md. Mashooque	CWJC No. 13333 of 2018	The case of the petitioner is fully covered by judgment rendered in CWJC No. 18433 of 2016 which has been affirmed by Division Bench of this Hon'ble Court in LPA No. 408 of 2018. The accountant General is not issuing sanction order for payment arrears of salary and other retiral dues to the petitioner in terms of the revised pay etc.	To be Listed
138.	Kishore Kumar Thakur 9931285851	Pramod Kumar and others	CWJC No. 24354 of 2018	Matter is fully covered by the Single Bench Judgement	To be Listed

17.09.2020

				rendered in CWJC No. 15956 of 2006.	
139.	Makardhwaj Upadhyay 9835479000	Prashant Kumar @ Prasant Kumar	Token No. 28190 of 2020 (Provisional Bail Matter)	The matter relates to provisional bail of the petitioner on the ground of death of the younger brother of the petitioner which has caused serious shock to the father of the petitioner and he has gone in deep depression and is bed ridden. No other male member to perform the shradh (last rites). Shradh has not been performed as yet.	To be Listed
140.	Jay Ram Sharma 9431646409	Priya Ranjan Kumar	MJC No. 728 of 2019	State Officials has been directed by the Hon'ble High Court to hold special interview for the petitioner on 25.09.2018 but the State	No Urgency

17.09.2020

				Officials have done nothing as yet. (Matter relates to appointment)	
141.	Prince Kumar Mishra 7766831057	Rajeev Ranjan	EC-BRHC99-14454 of 2020 (CWJC)	Petitioner was selected as Lecturer in Physics subject vide result dated 27.02.2020. Therefore, petitioner resigned from his previous post of Government teacher and joined on the post of Lecturer on 01.07.2020. However, after 2 months of joining, an ineligible person has been appointed in his place and petitioner has been removed.	To be Listed
142.	Ravish Mishra 9708097381	Madhuresh Kumar Singh @ Madhuresh Kumar	EC-BRHC01-00141 of 2020	For quashing the order of cognizance. (Petitioner is a soldier in the Indian Army positioned at the forward	No Urgency

17.09.2020

				fronts and this false case is impeding the petitioner from performing his duties of a soldier)	
143.	Arvind Kumar Mouar 9939595930	Ranjeet Kumar @ Ranjit Kumar	Cr. Misc. No. 65928 of 2019	Seeks permission to file Vakalatnama and counter affidavit. (Incomplete Format)	Not considered as format incomplete
144.	Amit Kumar Anand 9709496046	Seema Kumari	MJC No. 5052 of 2019 (Contempt)	Seeks permission to file a supplementary affidavit	Only to file S.A
145.	Amit Kumar Anand 9709496046	Sunil Patel	Cr. Misc. No. 16620 of 2020 (R. Bail)	Seeks permission to file Vakalatnama	Only to file vakalatnama
146.	Raghunandan Kumar Singh 9835049367	Vijay Shankar Tiwary	EC-BRHC01-08493 of 2020 (CWJC)	For release of vehicle (Seeks permission for early stamp reporting and listing of the case)	To be Listed
147.	Mr. Shashi Bhushan Kumar Manglam, 9934879978	Pammi Kumari	CWJC.No.25 79/2019	Even though the returned candidate was patently disqualified to contest the election and on the basis of admitted evidence he was found	No Urgency

17.09.2020

				disqualified yet, the election petition was dismissed by the ld. Election Tribunal.	
148.	Mr. Alok Kumar @ Alok Kumar Shahi, 9334271670	Kissandhan Agri Financial Services Private Limited	CWJC.No.93 58/2020	The present application has been filed for directing to the Respondents to provide adequate Security and protection to the petitioner and its agent in lawful execution of liquidation/lifting process of stock of wheat pledged by G14U Agri Business Solutions Private Limited to petitioner and is presently kept at Janki Rice Mill, Nokha, Rohtas (Warehouse).	No Urgency
149.	Mr. Sanjeet Kumar, 9431017782	Bibha Devi	EC-BRHC99-11668-2020	That the writ application has been by the widow of dismissed government servant for quashing of the order dated 25.09.2019 passed by the learned Divisional	To be Listed

17.09.2020

				Commissioner, Purnea passed in Service Appeal by which the appeal preferred by the husband of the petitioner against the order of dismissal passed by the Id. Collector-Cum-District Magistrate, Purnea	
150.	Mr. Ritesh Kumar, 9431072003	Birendra Kumar Sharma	EC-BRHC99-16032-2020	Petitioner would be satisfied if direction will be issued by this Hon'ble Court for disposal of his representation dated 02.03.2020 (Annexure-6) to the writ petition in accordance with law within a specified time. Not in prescribed format.	Not considered as format incomplete
151.	Mr. Suraj Samdarshi, 9334125369	Rakesh Kumar Rai	LPA.No.1429/2019	A surcharge proceeding was initiated by the Registrar Co-Operative Societies against the members of the managing Committee of Bihar State	No Urgency

17.09.2020

				Co-Operative Bank Limited for misuse and misappropriation of approximately Rs.5 Crores.	
152.	Mr. Sanjeet Kumar, 943101778 2	Dipan Ram	EC-BRHC99-09195-2020	Cancellation of licence of PDS Dealer.	To be Listed
153.	Mr. Sanjeet Kumar, 943101778 25	Rajendra Sah	EC-BRHC99-09816-2020	Cancellation of licence of PDS Dealer.	To be Listed
154.	Mr. Sanjeet Kumar, 943101778 25	Mainejar Ray	EC-BRHC99-09229-2020	Cancellation of licence of PDS Dealer.	To be Listed
155.	Mr. Rajeev Ranjan, 776692930 2	Barun Kumar	EC-BRHC99-18448-2020	The writ petition is filed against the respondent Bihar Staff Selection Commission against the ignoring the qualification of petitioner and the process is going on.	To be Listed
156.	Mr. Akhilesh Dutta Verma, 933426969 0	Mahesh Kumar	MJC.No.461 1/2019 (Arising out of CWJC.No.84 24/2019)	That the petitioner filed CWJC.No.8424/2019 for disposal of service appeal bearing service appeal No.02/2016 which is pending before Divisional Commissioner Gaya for more	No Urgency

17.09.2020

				than five years and vide order dated 11.07.2019.	
157.	Mr. Akhilesh Dutta Verma, 933426969 0	Jhakari Ram	CWJC.No.21 783/2019	That the matter relates to 100% for feature of pension in after retirement in departmental proceeding without following the rule-17 specified in Bihar Classification and Control and Appeal Rule, 2005 the similar matter of the petitioner has been decided in CWJC.No.9009 /2017.	To be Listed
158.	Mr. Ajay Prasad, 933410627 4	Pankaj Kumar	EC-BRHC99- 18520-2020	The respondent (Circle Officer) issued a letter for removal of encroachment without any notice to the petitioner, without giving any opportunity for hearing to the petitioner and without initiation of encroachment proceeding, petitioner's resides in the said residential	To be Listed

17.09.2020

				of the petitioner.	
159.	Mr. Sourav Suman, 8745064263	Manoj Choudhary and Anr	CWJC.No.19 514/2016	Petitioners are in custody since 01.02.2020.	Not clear
160.	Mr. Akhilesh Dutta Verma, 9334269690	Vijendra Prasad	MJC.No.508 2/2019 (Arising out of CWJC.No.18 779/2019	The vide order dated 21.10.2019 Hon'ble Mr. Justice Charadhari Sharan Singh has been to revoke the termination of the petitioner and further pass an order to reinstate the petitioner force with all the consequential benefit including the full back wages, but, inspite of gave his joining on 28.10.2019 neither the joining of the petitioner has been excepted not the petitioner was reinstated the petitioner is facing hardship with entire family and the carrier of his children spoiled.	No Urgency
161.	Mr. Manoj Kumar Singh, 943107483	Nibha Kumari	EC-BRHC99-15496-2020	The petitioner was appointed by the authority for the post of	Not considered as format incomplete

17.09.2020

	8			Angamwari Sevika. Not in prescribed format	
162.	Mr. Ajay Prasad, 9334106274	Piyush Traders	CWJC.No.5844/2020	The aforesaid writ application for release of rice.	To be Listed
163.	Mr. Akhilesh Dutta Verma, 9334269690	Amrendra Kumar Sinha	I.A. No.02/2020 (Arising out of CWJC.No.10251/2017)	The writ application relates to termination of the petitioner from his services.	No Urgency
164.	Mr. Ankit Katriar, 9955995580	Syed Nabi Karim	MJC.No.657/2020	The matter may be listed the restoration petition (arising out of MJC.No.589/2019) filed in turn for restoration of LPA No.1594 of 2015 which was dismissed for default.	No Urgency
165.	Mr. Satish Chandra Mishra, 9234757077	Sujit Kumar Roy	CWJC.No.14322/2019	The petitioner retired on 31.12.2018 with unblemished records and without any departmental proceeding from the post of Joint Labour Commissioner Bihar.	No Urgency
166.	Mr. Shashi Bhushan Kumar Manglam, 993487997	Abhishek Anand	CWJC.No.5142/2017	During the pendency of the writ petition when a direction was issued for	To be Listed

17.09.2020

	8			recovery of alleged excess payment paid to the petitioner,	
167.	Mr. Prabhat Kumar Singh, 9835482918	DR. Chandra Mohan Narain	MJC.No.4829/2019	The Hon'ble court vide order dated 01.08.2019 in CWJC.No.9933 of 2019 directed the respondent No.2, Principal Secretary, Health to consider transfer and claim of he petitioner, Not in prescribed format	Not considered as format incomplete
168.	Mr. Ajay Prasad, 9334106274	Sunil Furniture	EC-BRHC99-17587-2020	That the Bank has sanction a loan under the unemployment scheme and the petitioner is unemployed and the loan was sanction but the sanction amount has not been disbursed.	To be Listed
169.	Mr. Arjun Prasad, 9122090038	Surya Kant Nidhi	EC-BRHC99-11344-2020	This case has been filed for facilitate weighting of N.C.C trained candidate in he appointment of Sub-Inspector of Bihar Police.	No Urgency
170.	Mr. Arujn Prasad,	Janardan Prasad	CWJC.No.22868/2018	Petitioner is retired on 31.11.2008 till	To be Listed

17.09.2020

	912209003 8	Singh		today he could not get retrial benefit. Petitioner lying on death bed.	
171.	Mr. Ranjeet Kumar, 923494538 7	Samanta Securty & Inteligence Services Pvt. Ltd.	EC-BRHC99-19394-2020	The tender has been issued inviting tender from private company, firm, Nongovernmental organization and condition has been imposed to have registration under Private Security Agency (Regulation) Act, 2005 and also under Director General Resettle, Ministry of Defence.	To be Listed
172.	Mr. Sanjay Kumar, 947000974 4	Sandhya Kumari	EC-BRHC99-19452-2020	The present writ application filed by the petitioner is relates to the selection of Anganbari Sevika.	To be Listed
173.	Mr. Ambuj Kumar Chandra, 930466878 3	Satish Kumar	EC-BRHC99-15873-2020	This case has been filed to uplift the petitioner to the higher in the seniority list in his service as his prayer is a bona fide in the light of an	No Urgency

17.09.2020

				order passed by Hon'ble Supreme Court of India in similarly situated matter.	
174.	Mr. Bipin Bihari Singh, 887724129 2	Shashikant Singh & Ors	CWJC.No.22 361/2019	The issue involved in the case had been settled by Division Bench in LPA.No.11 of 2014 on 27.01.2016 (Annexure 3) and by following the same the different order including CWJC.No.1779 8/2015 was disposed of on 04.12.2018 (Annexure 4).	No Urgency
175.	Mr. Dhananjaya Nath Tiwari, 943007383 3	Ganesh Manjhi	CWJC.No.18 841/2019	The petitioner's PDS licence cancelled.	To be Listed
176.	Mr. Ambuj Kumar Chandra, 930466878 3	Rajan Kumar Chaurasiya	EC-BRHC99- 08119-2020	This case has been filed on 07.07.2020 seeking the release of he costly vehicle of the petitioner.	To be Listed
177.	Mr. Dhananjaya Nath Tiwary, 943007383 3	Mangal Ram	CWJC.No.21 172/2019	The petitioner is a PDS licence cancelled.	To be Listed
178.	Mr. Naresh	Birendra	CWJC.No.79	Writ petition	To be Listed

17.09.2020

	Chandra Verma, 983524226 1	Kumar Singh & others	75/2020	has been filed against the illegal list published by the respondents for taking their proficiency test.	
179.	Mr. Anuj Kumar, 993999359 9	Hira Lal Chaudhary	CWJC.No.19 175/2016	The writ petition is filed against the termination of the petitioner for Bank service.	No Urgency
180.	Mr. Alok Kumar Singh, 930418612 0	Poonam Devi	CWJC.No.16 563/2019	Matter relates to selection of petrol Pump.	No details
181.	Mr. Alok Kumar Singh, 930418612 0	Praful Kumar and others	LPA.No.63/2 019	The State of Bihar filed present LPA against the order of writ court. Matter still pending.	No Urgency
182.	Mr. Umesh Kumar Singh, 943104645 6	Vijay Kumar Srivastava	CWJC.No.10 918/2019	The petitioner stenographer at Civil Court, Gopalganj and he was suspended for some period and an inquiry report concluded and held by inquiry officer dated 21.01.2019,	No Urgency
183.	Mr. Raju Giri, 943107804 5	Sanjay Kumar	CWJC.No.77 91/2020	Mentioning of the case has been allowed. Permission may be granted to file	Permitted

17.09.2020

				vak on behalf of respondent.	
184.	Mr. Niraj Kumar, 9905049044	Nandan Ghar Sansar Developers Pvt. Ltd.	CWJC.No.5668/2020	This application has been filed on 25.02.2020 vide filing No.CWJC.No.5668/2020 to set aside the sale certificates with respect to petitioner's various mortgaged properties (including Factory, Plants & Machineries and lease land of BIADA), which were issued malafidely, even at throw away price, by the financial institution in favour of auction purchaser.	Permitted to receive main copy of writ.
185.	Mr. Shailendra Kumar Jha, 9504008674	Pawan Kumar @ Pawan Choupal	CWJC-EC-BRHC99-10379-2020	Release of vehicle in excise act.	To be Listed
186.	Mr. Ramakant Singh, 9931282578	Md. Sarwar Alora	EC-BRHC99-17913-2020	Petitioner is the chairman of Madrasa which was running by the their Village society and all of sudden he know that earlier secretary of	No Urgency

17.09.2020

				Madrassa awarded to affiliation with consent of villagers.	
187.	Mr. Hemant Kumar, 930428132 6	Padmini Kumari	EC-BRHC99-12655-2020	Direction for providing death certificate. Not in prescribed format	Not considered as format incomplete
188.	Md. Imteyaz Ahmad, 938641681 6	Mr. Mithilesh Singh	EC-BRHC99-12320/2020	Vide impugned letter dated 21.07.2020 the LPG distributorship of the petitioner has been terminated.	To be Listed
189.	Mr. Ravi Ranjan, 896923859 6	Reena Devi	Ec-BRHC01-00241-2020	In gross violation of mandatory requirement of Bihar Panchayat Raj Act, 2006.	To be Listed
190.	Mr. Sunil Kumar, 943107437 1	Ashok Kumar Sinha & Ors	Ec-BRHC99-14479-2020	It is matter relating to transfer of the petitioners working as Assistant Teacher in different Primary/Middle School of Gaya District.	No Urgency
191.	Mr. Pramod Kumar Sinha, 993406636 2	Rita Devi	CWJC.No.74 43/2020	Interlocutory application has been filed for stay of the operation of notice dated 29.07.2020 contained in annexure-3 at page 24 of the	Not considered as format incomplete

17.09.2020

				writ application writ. Not in prescribed format	
192.	Mr. Binay Kumar Singh, 920433867 1	Rajesh Ranjan	EC-BRHC99-17197-2020	This case is relates to illegal appointment for the post of vice chancellor and pro vice chancellor in several universities of Bihar.	No Urgency
193.	Mr. Ravi Ranjan, 896923859 6	Saurabh Sanni @ Saurabh Sunny @ Pandit	EC-BRHC99-15376-2020	Petitioner who has been falsely been implicated to local politics since the legislative assembly election is in proximity and the petitioner who is prospective candidate from his regional constituency he is being troubled by local Police officials due to political pressure who were otherwise passive owing to fact that the petitioner has no role to play in instant case and just cause of local level politics he has been named.	To be Listed as per seniority
194.	Mr.	Rupesh	EC-BRHC99-	Petitioner is	Not considered

17.09.2020

	Awadhesh Kumar Singh, AOR.No.02918	Kumar Singh	01569-2020	talons business and as well as big politician of the area, seven agency and dealerships belongs to in local area now he is going to contend MLA election 2020. Not in prescribed format	as format incomplete
195.	Kumar Kaushlendra , 9801341145	Ashish Chandra Yadav	CWJC.No.16631/2019	As the payment of work is admitted by the authority but till date payment has not been made. On enquiry the authority told that due to pendency of the case payment could not be made.	No Urgency
196.	Mr. Abhay Shankar Singh, 9835223464	Pampal Singh and others	EC-BRHC99-13942-2020	By order dated 27.02.2020/28.02.2020 passed by the commandant BMP-12, Bihar recovery of approximately Rs.20,000/- per month is being made from the salary of the petitioners w.e.f. March, 2020. The impugned recovery has been started in	To be Listed

17.09.2020

				March, 2020, during COVID-19 lockdown period.	
197.	Mr. Abhay Shankar Singh, 9835223464	Ashok Kumar Yadav and others	EC-BRHC99-13874-2020	By order dated 27.02.2020/28.02.2020 passed by the commandant BMP-12, Bihar recovery of approximately Rs.20,000/- per month is being made from the salary of the petitioners w.e.f. March, 2020. The impugned recovery has been started in March, 2020, during COVID-19 lockdown period.	To be Listed
198.	Mr. Brij Bihari Tiwary, 9835431783	Ram Narayan Ram and others	EC-BRHC01-00002/2020	That the respondent concerned along with police force arrived at the land of the petitioners and with all the machineries like Bulldozer on 10.09.2020 and threaten to demolish the construction of the petitioner's dwelling house and shops.	To be Listed
199.	Mr. Bhim Sen Prasad, 7542958260	Kishori Prasad	Token No.12671/2	The above mentioned case that the	Not considered as format incomplete

17.09.2020

			020	writ petition is being filed for a direction to the respondents to restore the possessions of his own Raiyat Land which has been forcefully occupied and fill up the said by Truck by them without consent of the petitioner. Not in prescribed format	
200.	Mr. Bhim Sen Prasad, 7542958260	Ramautar Mahto	CWJC.No.13 59/2018	The above mentioned case vide order dated 11.09.2018 by Hon'ble Mr. Justice Birendra Kumar pleased to direct the respondent No.7 to file counter affidavit and put up on 10.10.2018 but as yet case has not been listed. Not in prescribed	Not considered as format incomplete

17.09.2020

				format	
201.	Mr. Bishwajeet Singh, 9431421254	Babuni Devi & others	CWJC.No.55 84/2018	Three petitioners filed writ for payment of appropriate compensation on account of acquisition of their land and building for the purposes of widening of NH-19, in which their residential land/houses has been acquired and notified as agricultural land and objections have been preferred no sooner the award made.	Not considered as format incomplete
202.	Mr. Subodh Kumar, 9852649160	Manjula Kumari @ Manju Kumari	CWJC Token No.8946/2020	That this application is retried government teacher. Respondent authority is voice order dated 24.03.2020. Not in prescribed format	Not considered as format incomplete
203.	Mr. Ajay Kumar Singh, 9905450531	Ravi Kumar	EC-BRHC99-17789/2020	Matter is relates to release of vehicle under Excise Act. Not in prescribed format	Not considered as format incomplete

17.09.2020

204.	Mr. Rakesh Prabhat, 943149564 6	Anil Kumar Upadhyay	CWJC /EC- BRHC99- 12760-2020	The petitioner, a Clark, in the office of the DEO, Bhojpur has been deputed elsewhere, as punishment, without conducting an enquiry against the allegation made by a RTI activist.	No Urgency
205.	Mr. Sanajya Kumar, 878995779 5	Krishna Kumar Dubey @ Tuntun Dubey	MJC No.2018/20 20 (Restoration)	Petitioner is seeking restoration in case No.MJC 2018 of 2019(Arising out of CMJ 821 of 2016) which is pending since long.	No Urgency
206.	Mr. Mrityunjay Kumar, 947048424 9	Munni Devi	CWJC.No.13 024/2020	The writ application has been filed for quashing the latter No.389, dated 26.10.2018 (Annexure-4) by which the BEO concern ordered for removal of the petitioner, without any notice to the petitioner on the ground that the petitioner has certificate of unrecognized	To be Listed

17.09.2020

				institution, on which basis the headmaster of the School stopped the petitioner from working though there is no removal order of panchayat employment unit.	
207.	Mr. Umesh Kumar Singh, 9431046456	Vijay Kumar Srivastava	CWJC.No.10 918/2019	The petitioner stenographer at Civil Court Gopalgang and he was suspended for more period and an inquiry report concluded and held by inquiry officer dated 21.01.2019,	No Urgency
208.	Mr. Dinesh Kumar Gupta, 9934806310	Rajeev Kumar Raman @ Rajeev Kumar Remen	EC-BRHC99-17669-2020	The case has been filed on 17 th July, 2020 as the present Civil writ has been filed for release of E-Rickshaw. Not in prescribed format	Not considered as format incomplete
209.	Mr. Ashwani Kumar Tiwary, 9661885404	Dhanendra Kumar Singh & Ors	BRHC99-15808/2020	This case has been filed for appointment of petitioners having T.T. Session 2013-14 and 2014-16 on the post of Panchayat/Block/Nagar Teacher	To be Listed

17.09.2020

				<p>Treating them as separate class by reserving the vacancy for them out of total vacancies available to the State and due to fault on the part of State they became overage for service and no any proper opportunity was given to the petitioners and their validity of TET certificate is to be ended and now advertisement was made vide notification bearing Memo No.864 dated 05.07.2019 and selection process of the said advertisement is completed then the case of petitioners became infructuous.</p>	
210.	Mr. Satya Prakash Sinha, 943122129 6	Md. Istaque Ahmad	CWJC.No.13 392/2019	<p>Petitioner had required inquiry on fraud enrolment to the department but in retaliation disembodied from his service of</p>	Not considered as format incomplete

17.09.2020

				subedar since June 2019. Not in prescribed format	
211.	Mr. Awadhesh Kumar Pandit, 9430466005	Viresh Kumar Verma	Token No.9466/2020	Petitioner was retired from the post of Head Master on 20.02.2003. After retirement his provisional pension was granted by the authorities concerned in lieu of final documentation between respondents.	No Urgency
212.	Mr. Abhishek Anand, 9771402750	Siromani Devi	EC-BRHC99-16497/2020	The petitioner who is a widow lady has got a job out of compassionate appointment in Jamalpur College, Jamalpur after death of her husband in 1995, who has worked on a sanctioned post since 1980.	To be Listed
213.	Mr. Binay Kumar, 9934771686	M/S Santosh Trading Company	EC-BRHC99-14656-2020 (CWJC)	That as per result notified on 03.09.2020 at Sl.No.118, page No.73 under urgent hearing, the above mentioned case has been ordered "to be listed" but the	Registrar List to verify

17.09.2020

				same has not yet been listed. The matter is relates to release of food grains.	
214.	Alok Kumar @ Alok Kumar Shahi, 9334271670	Ramod Upadhyay	I.A.No.1/2019 in Cr.Appeal No.909-2017	Custody since 8.6.2017. He remanded in jail during trail for three months.	To be Listed as per seniority
215.	Alok Kumar Singh, 9304186120	Shree Thakur Radha Krishna	C.Misc. No.1791/2019	The present C.Misc. has been filed against the interim order passed by the court below in titile suit.	No details
216.	Md. Imteyaz Ahmad, 9386416816	Dharmendra Rai	Cr.Appeal No.1008/2017	On last occasion the prayer for suspension of sentence and bail of the appellant is rejected on 10.4.2019 with liberty to renew the prayer after one year hence I.A. No.2/2020 is filed for suspension of sentence and grant of bail.	To be Listed as per seniority
217.	Md. Imteyaz Ahmad, 9386416816	Mishri Lal Rai	Cr.Appeal No.125/2017	I.A.No.3/2019 was earlier heard on 8.7.2020 on the point of suspension of sentence and bail of Appellant No.2 and it was	Registrar List to verify

17.09.2020

				ordered to be placed on 15.7.2020.	
218.	Md. Imteyaz Ahmad, 938641681 6	Sunil Kahar	Cr.Appeal No.2173-2019	Appeal is already admitted and the prayer for bail of the Appellant was reject on that stage on 25.11.2019 with liberty to renew the prayer after of months hence I.A. is filed on 14.9.2020 for grant of bail.	To be Listed as per seniority
219.	Md. Imteyaz Ahmad, 938641681 6	Nawal Sahni	Cr.Appeal No.25722/2020	This is directed against the judgment and sentence passed against the appellant by learned trial court. Appellants are in custody since 6.3.2020.	To be Listed as per seniority
220.	Pravin Kumar, 983525145 8	Ajay Kumar Patel	Cr.Misc.No.70961/2019	In this case modification petition being Cr.Misc.No.23550/2020 has been allowed and the order dated 19.3.2020 passed in Cr.Misc.No.70691/2019 is recalled. As such list original petition i.e. Cr.Misc.No.70961/2019 in	To be Listed as per seniority

17.09.2020

				next week.	
221.	Pravin Kumar, 9835251458	Akash Narayan Singh	Cr.Appeal No.451/2018	The appeal is already admitted and the prayer for suspension of sentence and bail is also rejected. Appellant is in custody since 21.2.2018.	To be Listed as per seniority

Mentioning with regard to urgent hearing of R.bail & A.bail

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
15.09.2020					
222.	Kishore Kr. Thakur 9931285851	Md. Sonu	EC-BRHC99-13543-2020 (R.Bail)	In custody since 13.05.2020	Not considered for the present
223.	Dhananjay Kr. Pandey 9199649522	Sri Kant Sinha @ Srikant Prasad Sinh	Cr. Misc. 15878/2020 (R.Bail)	In custody since 23.12.2020, judicial order to list this case on 18.08.2020	Not considered for the present
224.	Dhananjay Kr. Pandey 9199649522	Kanhaiya Rai	Cr. Misc. 22911/2020 (R.Bail)	In custody since 30.04.2020,	Not considered for the present
225.	Pravin Kr. 9470233991	GulabMian @ Gulab @ GulabAlam	EC-BRHC99-10374-2020 (R.Bail)	In custody since 17.02.2020	Not considered for the present
226.	Neeraj Kr. 9939003279	Sri Narayan Singh and Anr.	Cr. Misc. 30689/2020	Tied up matter, petitioner in	Not considered for the present

17.09.2020

			(R.Bail)	custody since 25.04.2019	
227.	Neeraj Kr. 9939003279	Santosh Roy	EC-BRHC99-13138-2020 (R.Bail)	In custody since 25.08.2018, tied up matter	Not considered for the present
228.	Neeraj Kr. 9939003279	Utpal Paul	T. No. 29693/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
229.	Neeraj Kr. 9939003279	Md. Banti	T. No. 25328/2020 (R.Bail)	In custody since 02.11.2019	Not considered for the present
230.	Neeraj Kr. 9939003279	Sujeet Kr. @ Balendra Singh	T. No. 28760/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
231.	Neeraj Kr. 9939003279	Deepak Sah @ Deepak Kr. @ Deepak @ Bhiya	T. No. 25298-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
232.	Neeraj Kr. 9939003279	Dr. Md. Sanaullah	T. no. 25210-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
233.	Neeraj Kr. 9939003279	Bablu Kr. @ Babloo Kr.	T. No. 26709/2020 (A.Bail)	Prays for suspension of sentence for bail as the appellant is in custody since 26.02.2020	Not considered for the present

17.09.2020

234.	Neeraj Kr. 9939003279	Rishikesh Kr. @ Kundan Kr.	Cr. Misc. 28406/2020 (R.Bail)	Petitioner is in jail as because the marriage could not take place between the informant and petitioner	Not considered for the present
235.	Neeraj Kr. 9939003279	Mohan Choudhary @ RashikeshCh oudhary	T. No. 28331/2020 (R.Bail)	In custody	Not considered for the present
236.	Neeraj Kr. 9939003279	JagdishPande y and Ors.	T. No. 31777/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
237.	Neeraj Kr. 9939003279	Amit Kr. @ Happy singh	Cr. Misc. 25395/2020 (R.Bail)	In custody since 12.11.2019	Not considered for the present
238.	Sarbottam Kr. Sarkar 9430989668	Md. Azad	Cr. Misc. T. No. 28232/2020 (R.Bail)	In custody since 16.03.2020	Not considered for the present
239.	Sarbottam Kr. Sarkar 9430989668	HariKishor Singh	Cr. Misc. T. no. 28291/2020 (R.Bail)	In custody since 08.03.2020	Not considered for the present
240.	Binod Kr. 9431072069	BablesYada v and Ors.	EC-BRHC99- 15659-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present

17.09.2020

241.	VibhutiRanja nSrivastava Not legible	Md. Sonu	EC-BRHC99- 13007-2020 (R.Bail)	In custody since 28.01.2020	Not considered for the present
242.	Mukesh Kr. No. 1 9984618419	AbhirajChoud hary	EC-BRHC99- 12545-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
243.	Harendra Prasad 9431664594	Abhishek Kr.	Cr. Misc. T. No. 28562- 2020 (R.Bail)	In custody	Not considered for the present
244.	Mukesh Kr. No. 1 9984618419	Arvind Kr. Yadav	T. No. 22585- 2020 (R.Bail)	Appellant is in jail	Not considered for the present
245.	Mukesh Kr. No. 1 9984618419	Ashutosh Kr.	EC-BRHC99- 06619-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
246.	SanjivSharan 9234758084	BanshidharJh a	EC-BRHC99- 12198-2020 (R.Bail)	In custody since 14.11.2019	Not considered for the present
247.	Pankaj Kr. Sinha 9430030684	Bhaso Singh @ Bhaskar Singh	T. No. 29786/2020 (R.Bail)	In custody since 11.02.2019	Not considered for the present
248.	Mukesh Kr. No. 1 9984618419	Chandra Bhushan Kr.	EC-BRHC99- 06070-2020 (R.Bail)	In custody since 31.01.2020	Not considered for the present
249.	Sanjay Kr. Jha	Chandan Kr. And Aniket Kr.	EC-BRHC99- 16070-2020 (R.Bail)	In custody since 09.07.2020	Not considered for the present

17.09.2020

	9162654684		(Excise Act)		
250.	Yogesh Kr. 8409277751	BholaBharti	EC-BRHC9916634-2020 (R.Bail)	In custody since 30.11.2019	Not considered for the present
251.	Yogesh Kr. 8409277751	Santosh Kr.	EC-BRHC99-11990-2020 (R.Bail)	In custody since 20.08.2020	Not considered for the present
252.	Birendra Kr. 6200636858	IndalYadav @ IndradevYada v	Cr. App. (SJ) (SC/ST) EC-BRHC99-19261-2020 (R.Bail)	In custody since 14.08.2020	Not considered for the present
253.	Birendra Kr. 6200636858	SantoshYada v @ Ors.	EC-BRHC99-19240-2020 (A.Bail)	Wife of the petitioner is seriously ill, petitioner is the only male member in the family	Not considered for the present
254.	Birendra Kr. 6200636858	AjitYadav @ Ajit Kr. &Anr.	EC-BRHC99-18425-2020 (A.Bail)	Only son of petitioner is suffering from Hepatitis B+	Not considered for the present
255.	Birendra Kr. 6200636858	Janki Devi	Cr. Misc. 126751/2020 (A.Bail)	Apprehension of arrest, petitioner is an old lady	Not considered for the present
256.	Birendra Kr.	SurendraYadav	Cr. App. (SJ) No.	Petitioner is handicapped	Not considered

17.09.2020

	6200636858		1175/2020 (A.Bail) (SC/ST)	and cannot move by leg.	for the present
257.	Sanjiv Kr. Singh 9955767687	GautamYada v	EC-BRHC99- 17795-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
258.	Parwej Khan 9430684661	Kasim Ansari	Cr. Misc. 11090/2020 (A.Bail)	C.D was called for on 03.03.2020, there was a judicial order to list this case on 31.03.2020 but till date it has not been listed	Not considered for the present
259.	Parwej Khan 9430684661	Virendra Chandra Ray @ Bulkan Ray	Cr. Misc. 29224/2020 (R.Bail)	In custody since 23.03.2020	Not considered for the present
260.	Parwej Khan 9430684661	Naresh Prasad Singh	EC-BRHC99- 13713-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
261.	Udbhav 8676924738	DevnathCha udhary	EC-BRHC99- 19225-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
262.	Sanjeev Kr. Mishra 9835068340	Dharmendra Kr. Sharma	EC-BRHC99- 14440-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
263.	Mukesh Kr.	Dinesh Sah	Cr. App. (SJ) No. 530/2020	Apprehensio n of arrest	Not considered

17.09.2020

	No. 1 9984618419	and Ors.	(A.Bail)		for the present
264.	Ansul 8084908156	BihariRai	EC-BRHC99- 08587-2020 (R.Bail)	In custody since 20.04.2019	Not considered for the present
265.	Dhurendra Kr. 9835425853	JitendraRai	T. No. 26991/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
266.	Dhurendra Kr. 9835425853	Lola Chaudhary	EC-BRHC99- 10504/2020 (R.Bail)	In custody	Not considered for the present
267.	Dhurendra Kr. 9835425853	ArjunPaswan	EC-BRHC99- 10468/2020 (R.Bail)	In custody since 28.09.2019	Not considered for the present
268.	Dhurendra Kr. 9835425853	MadanSahani	T. No. 26298/2020 (R.Bail)	In custody since 12.08.2018, suffering from heart ailments	Not considered for the present
269.	Tej Narayan Singh	Bharat Baitha @ Bharat Kr.	Cr. Misc. 13539/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
270.	Tej Narayan Singh	Krishna Pal	Cr. Misc. 77759/2019 (R.Bail)	Supplementa ry affidavit has been filed, but case not listed as yet	Not considered for the present
271.	Ansul	Jaiprakash Kr.	T. No.	In custody	Not

17.09.2020

	8084908156		24276/2020 (R.Bail)	since 24.10.2019	considered for the present
272.	R.S. Ganguli 9204398854	KuseshwarYadav	EC-BRHC99-04039-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
273.	Md. HarunQuareshi 9304838589	Md. Mahfuj	Cr. Misc. 22737-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
274.	MurariNarain Chaudhary 94310799506	Shri Kant LalMandal	EC-BRHC99-12493-2020 (R.Bail)	In custody since 10.08.2018	Not considered for the present
275.	Sanjeev Kr. 9431860650	TaufiqueAlam	T. No. 28613/2020 (R.Bail)	In custody since 06.01.2020	Not considered for the present
276.	Binodanand Mishra 9431046313	Mukesh Kr. Mishra	EC-BRHC99-1908-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
277.	Om PrakashMaharaj 9934033257	Chhotu Kr.	Cr. Misc. No. 17479/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
278.	Om PrakashMaharaj 9934033257	Sunny Chawala and Ors.	Cr. App. No. 2487/2020(SJ) (A.Bail)	Apprehension of arrest	Not considered for the present
279.	SanjivSharan	Ganga Singh	EC-BRHC99-14457-2020	In custody since	Not considered

17.09.2020

	9234758084	@ Laddu	(R.Bail)	04.11.2019	for the present
280.	Mukesh Kr. No. 1 9984618419	Golu Singh	EC-BRHC99- 07281-2020 (R.Bail)	In custody since 28.03.2020	Not considered for the present
281.	Mukesh Kr. No. 1 9984618419	Guddu Sharma and Ors.	Cr. Misc. No. 19676/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
282.	Ashok Kr. 9934217236	Ravindra Kr.	EC-BRHC99- 05507-2020 (R.Bail)	In custody since 07.10.2019	Not considered for the present
283.	Ashok Kr. 9934217236	Abhishek Kr. @ Golu	Not legible	In custody since 29.12.2019	Not considered for the present
284.	SatyaRanjan Sinha 9431062300	PradeepPasw an and Anr.	T. No. 27769/2020 (R.Bail)	Health Problemsm	Not considered for the present
285.	SatyaRanjan Sinha 9431062300	RambalakYad av @ Karu	T. No. 27768/2020 (R.Bail)	Health Problemsm	Not considered for the present
286.	SatyaRanjan Sinha 9431062300	MithlshPaswa n	T. No. 27767/2020 (R.Bail)	Health Problemsm	Not considered for the present
287.	Shiv Pd. Gupta 9801072115	Vishal Kr.	T. No. 23822/2020 (R.Bail)	In custody since 08.04.2020	Not considered for the present
288.	Chhotelal Mishra	Deepak Kr. Thakur	T. No. 27325/2020	In custody since 15.03.2020	Not considered for the present

17.09.2020

	8540050038		(R.Bail)		
289.	Ajay Singh Kr. 9304190544	Urmila Devi and Anr.	Cr.Misc. No. 5781/2020 (A.bail)	Apprehension of arrest	Not considered for the present
290.	Ajay Singh Kr. 9304190544	Subodh Kr. @ Guddu Kr. Singh	Cr.Misc. No. 13131/2020 (R.bail)	C.D was called for and the same has been received, in custody since 04.11.2018	Not considered for the present
291.	Ajay Singh Kr. 9304190544	Md. AslamMiya @ Md. AslamMiyani	T. No. 28069/2020 (R.Bail)	In custody since 13.05.2020	Not considered for the present
292.	Tej Narayan Singh 9835290032	Arvind Kr. @ Shashi	T. No. 27763/2020 (R.Bail)	In custody since 05.04.2020	Not considered for the present
293.	Tej Narayan Singh 9835290032	Subodh @ Golu	T. No. 23093/2020 (R.Bail)	In custody since 12.10.2019	Not considered for the present
294.	Shiv Pd. Gupta 9801072115	Vishal Dom	EC-BRHC99-18330-2020 (R.Bail)	In custody since 17.08.2020	Not considered for the present
295.	Shiv Pd. Gupta 9801072115	Uma Shankar Paswan	EC-BRHC99-13612-2020 (R.Bail)	In custody since 08.07.2020	Not considered for the present

17.09.2020

296.	Madan Mohan Prasad 8969780022	Rajesh Tiwari	EC-BRHC99-17725-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
297.	Sudhir Kr. Sinha 9934227501	Antu Sao @ Amit Kr. And Ors.	T. No. 27412/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
298.	Sudhir Kr. Sinha 9934227501	Rajesh Bhaskar	Cr. Misc. 1109-2020 (R.Bail)	In custody	Not considered for the present
299.	Udbhav 8676924738	Jagarnath Rai	EC-BRHC99-19237-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
300.	Sanjiv Sharan 9234758084	Jitendra Choudhary	EC-BRHC99-19153-2020 (R.Bail)	In custody since 11.08.2020	Not considered for the present
301.	Bibhakar Tiwary 9431662538	Guddu Singh	Cr. Misc. 24284/2020 (R.Bail)	In custody since 14.03.2020	Not considered for the present
302.	Prem Ranjan Kr. 9905362555	Ritan Kr. Singh	EC-BRHC99-03791-2020 (R.Bail)	In custody since 03.12.2019	Not considered for the present
303.	Ajay Kr. Sinha 9835268816	Archana Devi @ Aparna Devi	EC-BRHC99-18727-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
304.	Ajay Kr. Sinha	Haricharan Bind	EC-BRHC99-12335-2020	Petitioner is a juvenile and he is in custody for	Not considered for the present

17.09.2020

	9835268816		(R.Bail)	about one year.	
305.	KundanRathore 7779855582	Md. Nasim	T. No. 24955/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
306.	KundanRathore 7779855582	NandKishor Ray and Ors.	T. No. 24973/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
307.	KundanRathore 7779855582	MuntunPandey	EC-BRHC99-14189-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
308.	KundanRathore 7779855582	Ramadharyadav and Anr.	EC-BRHC99-14138-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
309.	Gajanan Mishra 9931686456	Ravi @ Jitendar Kr.	EC-BRHC99-19106-2020 (R.Bail)	In custody since 02.04.2020	Not considered for the present
310.	Gajanan Mishra 9931686456	ShyamYadav @ ShyamNandan Prasad	EC-BRHC99-05638-2020, T. No.. 26150 (A.Bail)	Apprehension of arrest	Not considered for the present
311.	Ayush Kr. 9910885089	Ranjan Kr.	Ec-BRHC99-18008-2020 (R.Bail)	In custody since 22.06.2020	Not considered for the present
312.	Gajanan Mishra 9931686456	SudhaKumari	EC-BRHC99-19098-2020 (R.Bail)	In custody since 11.04.2020	Not considered for the present
313.	Gajanan	Vikash Kr.	EC-BRHC99-	In custody	Not

17.09.2020

	Mishra 9931686456	Singh	1048-2020, T. No. 30280 (R.Bail)	since 19.07.2020	considered for the present
314.	Udbhav 8676924738	Minta Devi	EC-BRHC99- 19233-2020 (R.Bail)	In custody since 24.12.2019	Not considered for the present
315.	SanjivSharan 9234758084	Monu Kr.	EC-BRHC99- 12912-2020 (R.Bail)	In custody since 26.02.2020	Not considered for the present
316.	Atul Shankar 9334492335	Mukesh Kr.	Cr. Misc. 27108/2020 (R.Bail)	In custody since 30.04.2020	Not considered for the present
317.	Priyesk Kr. 9471078617	Sani Kr.	EC-BRHC99- 15568-2020 (R.Bail)	Petitioner's mother is suffering from heart disease no other family member to look after her	Not considered for the present
318.	Priyesk Kr. 9471078617	Krishna paswan	EC-BRHC99- 12944-2020 (R.Bail)	In custody	Not considered for the present
319.	Priyesk Kr. 9471078617	RajendraSah ani	EC-BRHC99- 14205-2020 (R.Bail)	Petitioner is in custody	Not considered for the present
320.	Priyesk Kr. 9471078617	Sanjay Ray	EC-BRHC99- 13125-2020 (R.Bail)	In custody	Not considered for the present

17.09.2020

321.	Priyesk Kr. 9471078617	Indrajeet Kr.	EC-BRHC99-13125-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
322.	Priyesk Kr. 9471078617	Anwar Miya @ Anwar Hussain	EC-BRHC99-14492-2020 (R.Bail)	In custody	Not considered for the present
323.	Priyesk Kr. 9471078617	RanjeetPaswan	EC-BRHC99-12954-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
324.	Priyesk Kr. 9471078617	PankajMahto	EC-BRHC99-12592-2020 (R.Bail)	In custody	Not considered for the present
325.	Mukesh Kr. No. 1 9934613419	Niranjan Sharma	Cr. App. (SJ) T.No. 21655/2020	Appellant in custody	Not considered for the present
326.	Mukesh Kr. No. 1 9934613419	Praful Singh @ Praful Kr. Singh	EC-BRHC99-10410-2020 (R.Bail)	In custody since 22.06.2019	Not considered for the present
327.	Mukesh Kr. No. 1 9934613419	RajendraMukhiya and Ors.	EC-BRHC99-05480-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
328.	Harendra Prasad 943166459	Ramnarayan Ram	Cr. Misc. EC-BRHC99-14355-2020 (R.Bail)	In custody since July 2019	Not considered for the present
329.	VivekanandVivek	Reshmi Devi	EC- BRHC99-8303-2020	In custody since 16.02.2020	Not considered for the present

17.09.2020

	9431878604		(R.Bail)		
330.	Mukesh Kr. No. 1 9934613419	Santosh Kr. @ Santosh Kr.	EC-BRHC99- 07812-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
331.	Harendra Prasad 9431664594	Shiom Kr.	EC-BRHC99- 15205-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
332.	SanjivSharan 9234758084	Sikandar Kr. @ SikandarCho udhary	EC-BRHC99- 12929-2020	Not given	Not considered for the present
333.	Mukesh Kr. No. 1 9934613419	SumanRai @ SonuRai	Ec-BRHC99- 10368-2020 (R.Bail)	In custody since 11.07.2017	Not considered for the present
334.	Mukesh Kr. No. 1 9934613419	Suman Thakur	EC-BRHC99- 12284-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
335.	Harendra Prasad 9431664594	TuntunKushw aha and Ors.	EC-BRHC99- 14243-2020 (R.Bail) (Excise Act)	In custody	Not considered for the present
336.	Udbhav 8676924738	UmeshYadav @ AmreshYadav	EC-BRHC99- 19322-2020 (R.Bail)	In custody since 28.06.2020	Not considered for the present
337.	Suresh Mishra 9473378883	VyasChaudh ary @ VyasYadav and Ors.	EC-BRHC99- 19167-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
338.	Rakesh Kr.	PawanYadav	EC-BRHC99-	In custody	Not

17.09.2020

	Sharma 9430015598	and Ors.	05265-2020 (R.Bail)	since 07.08.2020	considered for the present
339.	Rakesh Kr. Sharma 9430015598	Deo Narayan Bhandari	EC-BRHC99- 03569-2020 (R.Bail)	In custody since 17.11.2019	Not considered for the present
340.	Rakesh Kr. Sharma 9430015598	Ranjana Devi	EC-BRHC99- 03570-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
341.	Rakesh Kr. Sharma 9430015598	RudalYadav	EC-BRHC99- 03574-2020 (R.Bail)	In custody since 17.03.2020	Not considered for the present
342.	Mukesh Kr. 8986271729	Guddu Singh	Cr. Misc. No. 13097/2020 (R.Bail)	In custody since long	Not considered for the present
343.	Harendra Prasad 9431664594	Abhishek Kr.	T. No. 28562/2020 (R.Bail)	In custody	Not considered for the present
344.	Sushil Kr. 9934923113	Chhotan Thakur @ Chhotan Thakur	EC-BRHC99- 13402/2020 (R.Bail)	In custody since 14.06.2020	Not considered for the present
345.	Bishweshwar Ram 9934246041	AmanYadav @ BadalYadav	T. No. 26432/2020 (R.Bail)	In custody since long	Not considered for the present
346.	Bishweshwar Ram 9934246041	Amar Kr.	T. No. 28047/2020 (R.Bail)	In custody since long	Not considered for the present
347.	Bishweshwar	Not legible	T. No.	In custody	Not

17.09.2020

	Ram 9934246041		28052/2020 (R.Bail)	since long	considered for the present
348.	Pramod Kr. Sinha 9934066362	Rohit Kr.	Cr. Misc. 29579/2020 (R.Bail)	In custody since 09.02.2020	Not considered for the present
349.	Niraj Kr. 8210398108	RamdeoYada v and Ors.	Cr. App. No. (SJ) 5906/2019	Appellant in custody since 20.11.2019	Not considered for the present
350.	Pramod Kr. Sinha 9934066362	Amit Singh	T.No. 26805/2020 (R.Bail)	Petitioner has been falsely implicated in this case due to dirty village politics	Not considered for the present
351.	Harendra Prasad 9431664594	Baidnathsing h And Ors.	EC-BRHC99- 15194-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
352.	Harendra Prasad 9431664594	BijayBhagat	Cr. App. (DB) No. 266 -2020	Appellant in custody	Not considered for the present
353.	Pramod Kr. Singh 9835268135	Debasis Das	T. No. 12434/2020 (R.Bail)	Petitioner is suffering from serious disease	Not considered for the present
354.	Harendra Prasad 9431664594	TuntunKushw aha and Ors.	EC-BRHC99- 14243-2020 (R.Bail) (Excise Act)	In custody	Not considered for the present

17.09.2020

355.	Rabindra Prasad Singh 9431623664	SarjugYadav	Cr. Misc. 4482/2020 (A.bail)	Apprehension of arrest	Not considered for the present
356.	Rabindra Prasad Singh 9431623664	SatyendraYadav	Cr. App. No. 1072/2020 (S) (SC/ST) (A.Bail)	Apprehension of arrest	Not considered for the present
357.	Rabindra Prasad Singh 9431623664	Goldysingh	EC-BRHC99-11074/2020 (R.Bail)	In custody since 02.05.2020, mother is seriously ill	Not considered for the present
358.	Harendra Prasad 9431664594	Kaushal Kr. Singh	Cr. Misc. T. No. 28662/2020 (R.Bail)	In custody, petitioner is a student of intermediate	Not considered for the present
359.	VinayMistry 8987041352	Pankaj Kr. And Ors.	T. No. 30994/2020 (R.Bail)	In custody since 24.12.2019 and 04.01.2020	Not considered for the present
360.	Ayush Kr. 9910885089	Dinbandhu Kr. @ Chhotu @ Chhotu	Cr. Misc. 28102/2020 (R.Bail)	In custody since 24.02.2020	Not considered for the present
361.	BalGovind Sharma 7004925367	Md. Nehal	Cr. Misc. 11938/2020 (R.Bail)	In custody since 18.08.2018	Not considered for the present
362.	Sanjay Kr. 9334255272	Pramila Kr. And Ors.	Cr. Misc. 26550/2020 (A.Bail)	Apprehension of arrest, token no. has not been issued till	Not considered for the present

17.09.2020

				date	
363.	Sanjay Kr. 9334255272	Deepmala	Cr. Misc. 28908 (A.Bail)	Apprehension of arrest, token no. has not been issued till date	Not considered for the present
364.	Harendra Prasad 9431664594	DharmendraYadav	T. No. 23097/2020 (R.Bail)	In custody, petitioner is very poor, mother is seriously ill	Not considered for the present
365.	Harendra Prasad 9431664594	Niku Kr.	EC-BRHC99-03722-2020 (R.Bail)	In custody since long	Not considered for the present
366.	Harendra Prasad 9431664594	Om PrakashYadav	T. No. 29611/2020 (R.Bail) (Excise)	In custody	Not considered for the present
367.	Harendra Prasad 9431664594	Ramnarayan Ram	EC-BRHC99-14355-2020 (R.Bail)	In custody since July 2019	Not considered for the present
368.	Sitaram Prasad 7503377102	Sarwan Singh @ Amma	EC-BRHC99-19212-2020 (R.Bail)	Petitioner is single bread earner of his family having no other source to earn	Not considered for the present
369.	RajaniKan Singh 9334022333	SarojMushar and Anr.	T. No. 30955/2020 (R.Bail)	In custody since 06.04.2020	Not considered for the present

17.09.2020

370.	RajaniKan Singh 9334022333	ParasChaudhary	T. No. 31605/2020 (R.Bail)	In custody since 01.03.2020	Not considered for the present
371.	RajaniKan Singh 9334022333	Raj Soni @ BantiSoni	T. No. 30140/2020 (R.Bail)	In custody since 22.01.2020	Not considered for the present
372.	RajaniKan Singh 9334022333	Ajay Kr. Singh @ Ajay singh and Anr.	T. No. 30007/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
373.	RajaniKan Singh 9334022333	Ritesh Kr.	T. No. 30340/2020 (R.Bail)	In custody since 06.05.2019	Not considered for the present
374.	RajaniKan Singh 9334022333	AnupJaiswal @ Babloo	T. No. 25789/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
375.	RajaniKan Singh 9334022333	Rahish Ali	T. No. 25572/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
376.	RajaniKan Singh 9334022333	Geeta Devi and Ors.	T. No. 25369/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
377.	RajaniKan Singh 9334022333	Kapil Muni Sah @ KapilSah	T. No. 22215/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
378.	RajaniKan Singh 9334022333	Pradeep Kr. @ PradeepChaudhary and	T. No. 31765/2020 (R.Bail)	In custody since 02.05.2020	Not considered for the present

17.09.2020

		Anr.			
379.	Mohit Raj 9673890789	ChunnuYadav	Cr. Misc. 24322/2020 (R.Bail)	In custody since 22.02.2020, petitioner's mother is old lady and her condition is not well	Not considered for the present
380.	Harendra Prasad 9431664594	Shiom Kr.	EC-BRHC99-15205-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
381.	Harendra Prasad 9431664594	SushilTiwari	EC-BRHC99-17259-2020 (R.Bail)	Modification application	Not considered for the present
382.	Anurag Saurav 9431602901	Bhanu Yadav	EC-BRHC99-11080-2020 (A. Bail)	There is no specific allegation in F.I.R. and the entire family members including ladies have been roped in this case. Petitioner is a student and he is not able to participate in any of examination including NET exam on 16.09.2020 which date	Not considered for the present

17.09.2020

				has been announced.	
383.	Arvind Kumar 9334428381	Neelam Devi	EC-BRHC99-17877-2020 (A. Bail)	Petitioner is a lady and she is in custody since 16.02.2020. There is a one and a half years baby with her in custody. She has falsely been implicated in the present criminal case due to inimical term with her family members. She has no criminal antecedent.	Not considered for the present
384.	Arvind Kumar 9334428381	Suresh Manjhi @ Suresh Kumar	EC-BRHC99-14038-2020 (A. Bail)	Apprehension of arrest (Petitioner is a government employee in the Circle Office, Chanan Block under District Lakhisarai and he is	Not considered for the present

17.09.2020

				bound to discharge his official duty)	
385.	Santosh Kumar Singh 9431494068	Pintu Ram	Token No. 30665 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 13.01.2020. He is the only earning member of his family having small children.	Not considered for the present
386.	Bindeshwar Kumar 9708376672	Indrajeet Kumar @ Indrajeet and another	Special Appeal No. 1102 of 2020 (S.J.) (A. Bail)	Petitioners are apprehending their arrest by the police. During Covid time it is very hard for the petitioners to save themselves from the police.	Not considered for the present
387.	Dhurendra Kumar 9835425853	Islam Sah @ Md. Islam Shah	Not legible (R. Bail) (D.P. Act)	Petitioner is in custody since 24.01.2020	Not considered for the present
388.	Dhurendra Kumar 9835425853	Shakir Hussain @ Ali	Token No. 23488 of 2020 (Cr. Misc.) (A. Bail)	Apprehension of arrest	Not considered for the present
389.	Dhurendra	Loha	EC-BRHC99-	Petitioner	Not

17.09.2020

	Kumar 9835425853	Chaudhary	10504-2020 (Cr. Misc.) (R. Bail)	is in custody for about a year	considered for the present
390.	Dhurendra Kumar 9835425853	Madan Sahni	Token No. 26298 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 12.08.2018 and he is suffering from heart ailments.	Not considered for the present
391.	Ravi Prakash 9430033680	Shobhnath Yadav and another	Cr. Misc. No. 85927 of 2019 (A. Bail)	Earlier, case diary has been called for, and the same has been received on 22.06.2020.	Not considered for the present
392.	Gagandeo Yadav 9835456754	Lalit Das	Cr. Misc. No. 67277 of 2019 (R. Bail)	Earlier, case diary has been called for, and the same has been received on 20.03.2020 (Seeks permission to list the case)	Not considered for the present
393.	Harshvardha nShivsundar am 9308455297	Manju Devi and others	Token No. 30195 of 2020 (A. Bail)	Apprehensio n of arrest (Case has not been registered and Cr. Misc. number has	Not considered for the present

17.09.2020

				not been given)	
394.	Ranjit Kumar Thakur 9430800064	Golu Kumar @ Saurav Kumar	Token No. 26816 of 2020 (A. Bail)	Stamp reporting has not been done (Seeks permission to list this case)	Not considered for the present
395.	Ramchandrajha 'Raman' 9955041285	Rakesh Jha @ Rakesh Kumar Jha	EC-BRHC99-19282-2020 (R. Bail)	Petitioner is in custody since 13.05.2020. Petitioner is Dewar of deceased and he is living separately.	Not considered for the present
396.	Ajay Kumar Sinha 9905450531	Ravi Kumar	Token No. 24361 of 2020 (Cr. Misc.) (R. Bail) (Excise Act)	Petitioner is in custody	Not considered for the present
397.	Ajay Kumar Sinha 9905450531	Binod Kumar	Token No. 24232 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody and others have granted bail.	Not considered for the present
398.	Ranjit Kumar Thakur 9430800064	Lal BabuPaswan	Token No. 27422 of 2020 (A. Bail)	Stamp reporting has not been done (Seeks permission to	Not considered for the present

17.09.2020

				list this case)	
399.	Makardhwaj Upadhyay 9835479000	Madan Kumar Arya and others	Cr. Misc. No. 16139 of 2020	Apprehension of arrest. Co-accused persons having graver allegations have been admitted on A. Bail by another Hon'ble Coordinate Bench of this Hon'ble Court and besides that matter has already been settled outside Court.	Not considered for the present
400.	Alok 9835019097	Md. Danish	EC-BRHC99-06023-2020 (Cr. Misc.) (R. Bail)	In the case of the petitioner, the Hon'ble Court has been pleased to give liberty to renew his prayer for bail once the charge has been framed in the order dated 25.02.2020 passed in Cr.	Not considered for the present

17.09.2020

				Misc. No. 7317 of 2020. The charge has already been framed as evident from Annexure-4 (Page 23) of the petition. Petitioner is in custody since 01.12.2019.	
401.	Satyendra Rai 7979028012	NamunaSah	EC-BRHC99-015565-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 14.07.2020	Not considered for the present
402.	Satyendra Rai 7979028012	AmarjeetSah	EC-BRHC99-015567-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 18.08.2020	Not considered for the present
403.	Satyendra Rai 7979028012	BhudhanSah ni	EC-BRHC99-015571-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 28.04.2020	Not considered for the present
404.	Satyendra Rai 7979028012	Ramanand Chauhan and others	Token No. 26609 of 2020 (A. Bail)	Apprehension of arrest (Some of the petitioners are ladies)	Not considered for the present
405.	Satyendra Rai 7979028012	Rukmina Devi	Token No. 29227 of 2020 (A. Bail)	Apprehension of arrest (Petitioner is a lady)	Not considered for the present
406.	Satyendra	Rajkumar	EC-BRHC99-	Petitioner is	Not

17.09.2020

	Rai 7979028012	Singh	014389-2020 (R. Bail) (Excise Act)	in custody since 07.06.2020	considered for the present
407.	Satyendra Rai 7979028012	GajendraSah and another	EC-BRHC99- 014390-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 02.06.2020	Not considered for the present
408.	Satyendra Rai 7979028012	ChandanMah to	EC-BRHC99- 014388-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 28.06.2020	Not considered for the present
409.	Rajani Kant Singh 9334022333	Hariom Kumar	Token No. 27829 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 22.01.2020	Not considered for the present
410.	Rajani Kant Singh 9334022333	Raju Paswan and another	Token No.24600 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 22.01.2020 (Case number has not been given)	Not considered for the present
411.	Rajani Kant Singh 9334022333	Vikash Kumar and another	Token No. 27898 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 16.05.2020	Not considered for the present
412.	Rajani Kant Singh 9334022333	ShyamPari Devi and others	Token No. 25041 of 2020 (Cr. Misc.) (A. Bail)	Apprehensio n of arrest	Not considered for the present
413.	Rajani Kant	Hari Yadav	Token No.	Petitioner is	Not

17.09.2020

	Singh 9334022333		29507 of 2020 (Cr. Misc.) (R. Bail)	in custody since 01.10.2019	considered for the present
414.	Dharmendra Kumar Sinha 9431457204	Prem Chand Choudhary	Cr. Misc. 26246 of 2020 (A. Bail)	Apprehensio n of arrest (There is no direction or indirect allegation)	Not considered for the present
415.	Amit Kumar Anand 9709496046	Mithilesh Mishra	Cr. Appeal No. 691 of 2020 (S.J.) (A. Bail) (SC/ST Act)	Wife of the appellant is seriously ill and she is suffering from heart disease. Her medical prescription is attached with the mention slip and there is no person available to see the wife of the appellant.	Not considered for the present
416.	Ranjit Kumar Thakur 9430800064	Navin Kumar	Token No. 31430 of 2020 (R. Bail)	Petitioner is in custody since long (Stamp reporting has not been done)	Not considered for the present
417.	Sunil Pathak	RanjeetPaswan	Cr. Appeal (D.B.) No. 1345 of 2019	L.C.R. has been received.	Not considered for the present

17.09.2020

	9835359888		(Bail Matter)	Seeks permission to list this case.	
418.	Ranjit Kumar Thakur 9430800064	Pradhan Rakesh @ Rakesh	Token No. 31366 of 2020 (R. Bail) (Excise Act)	Petitioner is in custody since long (Stamp reporting has not been done)	Not considered for the present
419.	Ranjit Kumar Thakur 9430800064	Ram Pujan Shukla and others	Toke No. 29018 of 2020 (A. Bail)	Stamp reporting has not been done (Petitioners are old)	Not considered for the present
420.	Shailendra Kumar Jha, 9504008674	Md. Saddam	Token No.EC-BRHC-99-29164-2020	Custody since 20.12.2019.	Not considered for the present
421.	Uday Prasad, 9835466967	Nagina Ravidas	Cr.Misc. No.7511/2020	Apprehension of Arrest.	Not considered for the present
422.	Sanjay Kumar, 9801026750	Ram Bilash Ram	Token No.EC-BRHC-99-09189-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
423.	Dr. Manoj Kumar, 9431421624	Karuna Devi and or.	Token No.EC-BRHC-99-25918/2020	Apprehension of Arrest.	Not considered for the present
424.	Binay Kumar, 9934910504	Md. Makhan Safi	Cr.Appeal No.1262-2019	Appeal has been filed against the order of conviction	Not considered for the present

17.09.2020

				dated 24.1.2020 and order of sentence. Not in prescribed format.	
425.	Dhananjaya Nath Tiwari, 9430073833	Sanjay Kumar	Token No.EC-BRHC-99-14083-2020	Apprehension of Arrest.	Not considered for the present
426.	Dr. Manoj Kumar, 9431421624	Ram Briksha Mandal	Token No.EC-BRHC-99-13148-2020	Petitioner is in Judicial custody.	Not considered for the present
427.	Vinay Kumar Mishra, 9835490350	Gaurav Kumar	Cr.Misc. No.20972-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
428.	Kamal Kishore Singh, 9430956747	Subhash Kumar	Token No.EC-BRHC-99-27023-2020	Custody since 25.2.2020 due to omnibus allegation against the petitioner. And the petitioner is husband of the informant. Custody since 25.2.2020	Not considered for the present
429.	Shashi Shekhar Tiwary, 9430010828	Buguli Devi	Cr.Appeal No.1014/2020	The petitioners are innocent ladies and implicated in this false case. Not in prescribed format.	Not considered for the present
430.	Dr. Manoj Kumar, 9431421624	Sandl Yadav and ors.	Token No.EC-BRHC-99-29490/2020	Apprehension of Arrest.	Not considered for the present
431.	Dr. Manoj Kumar,	Arun Kumar	Token No.EC-	Apprehension of Arrest.	Not considered

17.09.2020

	943142162 4	Singh	BRHC-99- 08894-2020		for the present
432.	Shailendra Kumar Jha, 950400867 4	Lal Babu Yadav	Token No.EC- BRHC-99- 22463-2020	Custody since 25.2.2020.	Not considered for the present
433.	Kundan Kumar, 930855054 1	Bhola Bharti	Token No.EC- BRHC-99- 16634-2020	Custody since 30.11.2019.	Not considered for the present
434.	Kamal Kishore Singh, 943095674 7	Lalan Kumar	Token No.EC- BRHC-99- 25686-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
435.	Dhananjay Kumar Tiwary, 943024674 8	Ajit Kumar	Token No.EC- BRHC-99- 27221/2020	Apprehension of Arrest.	Not considered for the present
436.	Vinay Kumar Mishra, 983549035 0	Suman Kumar	Cr.Misc. No.17259- 2020	Apprehension of Arrest.	Not considered for the present
437.	Shailendra Kumar Jha, 950400867 4	Md. Gulzar	Cr.Misc. No.15952- 2020	Custody since 3.9.2019.	Not considered for the present
438.	Pravin Kumar Sinha, 943187134 5	Bipin Ranjan	Cr.Misc. No.9041/20 20	Modification.	To be Listed
439.	Sanjeev Kumar	Udeshwar Prasad Ydav	Cr.Misc.No.1 1264-2020	In the instant case due to non appearance on behalf of the petitioner by order dated	Not considered for the present

17.09.2020

				22.6.2020 was ordered to put up this case in its usual cause.	
440.	Kamal Kishore Singh, 943095674 7	Amlesh yadav	Cr.Misc.No.2 2158/2020	Custody since 30.1.2018. Not in prescribed format.	Not considered for the present
441.	Milind Kumar Mishra, 943082915 1	Radha Kishun Kushwaha	Token No.EC- BRHC-99- 16712-2020	Petitioner is 70 years old and sick person and as per FIR there is specific allegation against him. Custody since 2.4.2020. Not in prescribed format.	Not considered for the present
442.	Nadimul Hasan, 995524916 3	Md. Mosabbir	Token No.EC- BRHC-99- 14737-2020	Modification of order dated 1.7.2020 for extension of time.	To be Listed
443.	Siddharth Harsh, 943184422 7	Upendra Keshri	Cr.Misc.No.2 4496-2020	Permission is being sought for to file Vakalatnama on behalf of the informant. Not in prescribed format.	Permitted
444.	Arvind Kumar, 947122703 8	Ramji Yadav	Cr.Appeal No.5737/20 19	Apprehension of Arrest.	Not considered for the present
445.	Krishna Mohan Murari, 943102087 9	Dara Singh	Token No.EC- BRHC-99- 30008-2020	Custody since 11.9.2019.	Not considered for the present

17.09.2020

446.	Priyank Deepak, 943105700 6	Mahfooz Alam	Case No.23655/2018	Needs to file Vakalatnama on behalf of the petitioner. Not in prescribed format.	Permitted
447.	Rajeev Ranjan, 776692930 2	Suresh Mandal	Token No.EC-BRHC-99-18043-2020	Modification of Anticipatory Bail. Extension for time to surrender.	To be Listed
448.	Rajeev Ranjan, 776692930 2	Jay Jay Mandal	Token No.EC-BRHC-99-18038-2020	Apprehension of Arrest.	Not considered for the present
449.	Rajesh Kumar, 829455177 7	Amarjeet Kumar Sharma.	Token No.EC-BRHC-99-18209-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
450.	Pradeep Kumar Sinha, 983523040 3	Vikash	Cr.Misc.No.22293/2020	Apprehension of Arrest.	Not considered for the present
451.	Pranav Shrivastava , 983526099 64	Subodh Kumar	Cr.Misc.No.26142/2020	Apprehension of Arrest.	Not considered for the present
452.	Ravi Bhardwaj, 800226750 5	Sanjit Kumar	Token No.EC-BRHC-99-17134-2020	Custody since 31.8.2019.	Not considered for the present
453.	Ramprave h Nath Tiwari, 993434501 1	Maqbool Khan	Cr.Appeal No.198/2016	Custody since 30.9.2013. Not in prescribed format.	Not considered for the present
454.	Rashmi Bharti, 950376107	Biraju Sahani	Token No.EC-BRHC-99-	Custody since 27.4.2020 and the father of	Not considered for the present

17.09.2020

	3		28998/2020	the petitioner is ill and he is the only son to take care of the father.	
455.	Dr. Manoj Kumar, 9431421624	Ram Swarup Yadav and other	Token No.EC-BRHC-99-08243-2020	Apprehension of Arrest.	Not considered for the present
456.	Lakmesh Prasad, 9431442902	Masudan Yadav	Token No.EC-BRHC-99-04325-2020	Petitioner is in jail.	Not considered for the present
457.	Sunil Kumar, 9431074371	Kundan Kumar	TokenNo.14900-2020	Custody since 16.5.2020. No any incriminating article has been recovered from the possession of the petitioner.	Not considered for the present
458.	Jai Prakash Verma, 9835223045	Alka	Cr.Revision No.267/2018	Above noted criminal revision is for setting aside the judgment and order dated 21.12.2017 by which the learned appellate court allowed the appeal and acquitted the O.P.No.2.	Not considered for the present
459.	Shyam Kumar Singh, 9470833818	Babloo Kumar and ors.	Token No.09913-2020	Petitioners are being false alleged in this case due to village politics and the petitioner is a student & examinee	Not considered for the present

17.09.2020

				candidate.	
460.	Ramesh Tiwary, 9534110945	Shailendra Dubey	Token No.EC-BRHC-99-09749-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
461.	Ramesh Tiwary, 9534110945	Shailendra Dubey	Token No.EC-BRHC-99-09749-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
462.	Ramesh Tiwary, 9534110945	Sunil Kumar Singh	Cr.Appeal No.722/2019 In I.A.No.1/2020	Custody since 2.5 years. Not in prescribed format.	Not considered for the present
463.	Ramesh Tiwary, 9534110945	Kaishna Singh	Token No.EC-BRHC-99-13764-2020	Custody since 2.5 Years. Mother is suffering from acute lues disease. Not in prescribed format.	Not considered for the present
464.	Ashok Kumar, 9955554879	Hari Singh	Cr.Appeal No.3561/2015	Custody since 26.2.2011. Not in prescribed format.	Not considered for the present
465.	Sanjay Kumar, 8789957795	Rahul Sharma	Token No.EC-BRHC-99-17209-2020	Custody since 19.3.2020.	Not considered for the present
466.	Anuj Kumar, 9431426125	Jamiruddin Ansari	Token No.EC-BRHC-99-13353-2020	Custody since 24.7.2019 without any fault.	Not considered for the present
467.	Dinesh Kumar Gupta, 9934806310	Kauleshwar Pd. Nirala and ors.	Token No.EC-BRHC-99-18939-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
468.	Dinesh Kumar	Bhola Manjhi and	Token No.EC-	Custody since 24.6.2020. Not in prescribed	Not considered

17.09.2020

	Gupta, 993480631 0	ors.	BRHC-99- 00106-2020	format.	for the present
469.	Binod Murari Mishra, 997315566 3	Krishna Kumar	Token No.EC- BRHC-99- 00373-2020	Custody since 5.8.2020. Not in prescribed format.	Not considered for the present
470.	Binod Kumar Sinha, 943107409 4	Sameer Kumar	Cr.Misc.No.1 7057/2020	Apprehension of Arrest.	Not considered for the present
471.	Rishikesh, 947222222 2	Kunal Kumar	Token No.EC- BRHC-99- 13635-2020	Custody since 2.2.2014.	Not considered for the present
472.	Rajesh Kumar, 993479226 0	Sanjay Prasad	Cr.W.J.C.No. 243-2020	The petitioner being an AOR of the Hon'ble Court has been treated by absconding accused persons of Bihta P.S. Case No.50/2019.	Not considered for the present
473.	Yashraj Bardhan, 983589555 9	Rajendra Sah and ors.	Cr.Appeal No.1158/20 18 in I.A.No.01/20 20	Custody since 29.8.2018.	Not considered for the present
474.	Sheo Kumar Prasad, 900687717 2	Vicky Kumar	Cr.Revision No.1207- 2019	Petitioner is reman home for time.	Not considered for the present
475.	Sheo Kumar Prasad, 900687717 2	Kundan Kumar	Cr.Misc.No.2 0768-2020	Petitioner is in Judicial custody.	Not considered for the present
476.	Ravindra	Ghutlu	Cr.Appeal	Apprehension	Not

17.09.2020

	Kumar Singh, 943132248 2	Singh	No.677- 2020	of Arrest. Not in prescribed format.	considered for the present
477.	Bhim Sen Prasad, 754295826 0	Budhan Yadav	Token No.EC- BRHC-99- 31086/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present

17.09.2020